



सत्यमेव जयते

महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष १०, अंक १७]

मंगळवार, जुलै ९, २०२४/आषाढ १८, शके १९४६

[पृष्ठे ९३, किंमत : रुपये २७.००

असाधारण क्रमांक ४९

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्राख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधी व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra Appropriation Bill, 2024 (L. A. Bill No. XVII of 2024), introduced in the Maharashtra Legislative Assembly on the 9th July 2024, is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

SATISH WAGHOLE,
Secretary to Government,
Law and Judiciary Department.

L. A. BILL No. XVII OF 2024.

A BILL

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2025.

WHEREAS by virtue of article 204 of the Constitution of India, it is necessary to provide for the passing of an Appropriation Act for the appropriation of certain further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2025; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Seventy-fifth year of the Republic of India as follows :—

1. This Act may be called the Maharashtra Appropriation Act, 2024. Short title.

(१)

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Withdrawal
of Rs.
69,26,67,52,56,000
out of the
Consolidated
Fund of the
State for the
Financial Year
2024-2025.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate, inclusive of the sum specified in column (4) of the Schedule to the Maharashtra Appropriation (Vote on Account) Act, 2024, to the sum of six lakhs ninety two thousand six hundred sixty seven crores, fifty two lakhs, fifty six thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2025, in respect of the services and purposes specified in column (2) of the Schedule.

Mah.
XXIV of
2024.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2025.

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|---|---|--------------------------------------|--|-----------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| A-Expenditure on Revenue Account | | | | | |
| General Administration Department | | | | | |
| A-1 | Governor and Council of Ministers | 2012, 2013, | 39,35,60,000 | 45,14,30,000 | 84,49,90,000 |
| | | President, Vice-President/Governor/Administrator of Union Territories Council of Ministers | | | |
| A-2 | Elections | 2015, | 35,63,19,08,000 | ... | 35,63,19,08,000 |
| A-3 | Public Service Commission. | 2051, | 2,000 | 1,18,05,91,000 | 1,18,05,93,000 |
| A-4 | Secretariat and Miscellaneous General Services | 2052, 2059, 2070, 2075, | 16,17,83,75,000 | 1,01,000 | 16,17,84,76,000 |
| | | Secretariat-General Services Public Works Other Administrative Services Miscellaneous General Services | | | |
| A-5 | Social Services | 2216, 2235, 2250, 2251, | 3,94,46,91,000 | ... | 3,94,46,91,000 |
| | | Housing Social Security and Welfare Other Social Services Secretariat Social Services | | | |
| A-6 | Information and Publicity | 2220, | 6,53,02,08,000 | 1,50,000 | 6,53,03,58,000 |
| A-7 | Civil Aviation | 3053, | 9,10,90,62,000 | ... | 9,10,90,62,000 |
| A-8 | Census Surveys and Statistics | 3454, | 5,000 | ... | 5,000 |
| | | Census Surveys and Statistics | | | |
| Total-General Administration Department | | | 71,78,78,11,000 | 1,63,22,72,000 | 73,42,00,83,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|--|---|---|--|-------------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund Rs. | |
| | | | | (4) | |
| | | Home Department | | | |
| B-1 | Police Administration | 2014, 2055, 2070, Other Administrative Services | 2,91,04,99,66,000 | 5,00,50,000 | 2,91,10,00,16,000 |
| B-2 | State Excise | 2039, State Excise | 2,87,12,88,000 | 1,51,000 | 2,87,14,39,000 |
| B-3 | Transport Administration | 2041, 3055, 3056, Taxes on Vehicles Road Transport Inland Water Transport | 47,56,84,76,000 | 1,50,00,00,000 | 49,06,84,76,000 |
| B-4 | Secretariate and Other General Services | 2045, 2052, 2075, Other Taxes and Duties on Commodities and Services Secretariat-General Services Miscellaneous General Services | 77,91,89,000 | ... | 77,91,89,000 |
| B-5 | Jails | 2056, Jails | 7,19,80,25,000 | ... | 7,19,80,25,000 |
| B-6 | General Services | 2217, 2235, 2250, Urban Development Social Security and Welfare Other Social Services | 4,69,17,000 | ... | 4,69,17,000 |
| B-7 | Economic Services | 3001, 3051, Indian Railways-Policy Formulation, Direction, Research and Other Miscellaneous Organisation. Ports and Light Houses | 13,55,00,00,000 | ... | 13,55,00,00,000 |
| B-8 | Flood Control and Drainage | 2711, Flood Control and Drainage | 27,00,00,000 | ... | 27,00,00,000 |
| B-9 | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | 2,000 | ... | 2,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Summs not exceeding - | | Total | |
|---|---|---|---|--|-------------------|-------------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | | |
| | | | Rs. | Rs. | Rs. | |
| Total-Home Department | | | 3,63,33,38,63,000 | 1,55,02,01,000 | 3,64,88,40,64,000 | |
| Revenue and Forest Department | | | | | | |
| C-1 | Revenue and District Administration | 2029, 2045, 2053, 2070, 2853, | Land Revenue Other Taxes and Duties on Commodities and Services District Administration Other Administrative Services Non-Ferrous Mining and Metallurgical Industries | 40,96,25,99,000 | 38,000 | 40,96,26,37,000 |
| C-2 | Stamps and Registration | 2030, | Stamps and Registration | 3,66,56,07,000 | 3,000 | 3,66,56,10,000 |
| C-3 | Interest Payments | 2049, | Interest Payments | 2,000 | 2,000 | 4,000 |
| C-4 | Secretariat and Other General Services | 2052, 2059, 2075, | Secretariat-General Services Public Works Miscellaneous General Services | 85,98,63,000 | 54,000 | 85,99,17,000 |
| C-5 | Other Social Services | 2217, 2225, 2235, 2250, | Urban Development Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Social Security and Welfare Other Social Services | 83,08,42,000 | 11,000 | 83,08,53,000 |
| C-6 | Relief on Account of Natural Calamities | 2245, | Relief on Account of Natural Calamities | 1,30,65,18,09,000 | 4,000 | 1,30,65,18,13,000 |
| C-7 | Forest | 2406, 2415, | Forestry and Wild Life Agricultural Research and Education | 43,53,47,47,000 | 1,000 | 43,53,47,48,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Summs not exceeding - | | Total |
|---|--|--|---|---|-------------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| | | 2551, Hill Areas | | | |
| C-8 | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | ... | 10,00,00,000 | 10,00,00,000 |
| | | Total-Revenue and Forest Department | 2,20,50,54,69,000 | 10,01,13,000 | 2,20,60,55,82,000 |
| Agriculture and ADF Department | | | | | |
| D-1 | Interest Payments | 2049, Interest Payments | ... | 15,94,54,000 | 15,94,54,000 |
| D-2 | Social Security and Welfare | 2235, Social Security and Welfare | 93,00,000 | ... | 93,00,000 |
| D-3 | Agriculture Services | 2401, Crop Husbandry 2402, Soil and Water Conservation 2415, Agricultural Research and Education | 1,44,14,84,32,000 | 10,00,000 | 1,44,14,94,32,000 |
| D-4 | Animal Husbandry | 2403, Animal Husbandry | 20,54,91,23,000 | 1,000 | 20,54,91,24,000 |
| D-5 | Dairy Development | 2404, Dairy Development | 2,68,75,49,000 | 50,00,000 | 2,69,25,49,000 |
| D-6 | Fisheries | 2405, Fisheries | 5,19,70,74,000 | 1,50,000 | 5,19,72,24,000 |
| D-7 | Secretariate and Other Economic Services | 2702, Minor Irrigation 3451, Secretariat-Economic Services | 64,78,28,000 | ... | 64,78,28,000 |
| | | Total-Agriculture and ADF Department | 1,73,23,93,06,000 | 16,56,05,000 | 1,73,40,49,11,000 |
| School Education and Sports Department. | | | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|---|--|---|---|-------------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| E-1 | Interest Payments | 2049, Interest Payments | ... | 20,96,48,30,000 | 20,96,48,30,000 |
| E-2 | General Education | 2202, General Education | 7,82,91,35,37,000 | 1,90,15,000 | 7,82,93,25,52,000 |
| E-3 | Secretariat and Other Social Services | 2204, Sports and Youth Services 2205, Art and Culture 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare 2251, Secretariat Social Services 2406, Forestry and Wild Life | 7,32,61,25,000 | 2,000 | 7,32,61,27,000 |
| Total-School Education and Sports Department. | | | 7,90,23,96,62,000 | 20,98,38,47,000 | 8,11,22,35,09,000 |
| Urban Development Department | | | | | |
| F-1 | Interest Payments | 2049, Interest Payments | ... | 1,000 | 1,000 |
| F-2 | Urban Development and Other Advance Services | 2053, District Administration 2070, Other Administrative Services 2217, Urban Development 3054, Roads and Bridges 3055, Road Transport | 1,72,52,05,62,000 | 2,50,000 | 1,72,52,08,12,000 |
| F-3 | Secretariat and Other Social Services | 2230, Labour, Employment and Skill Development 2235, Social Security and Welfare 2251, Secretariat Social Services 2406, Forestry and Wild Life | 1,93,91,64,000 | ... | 1,93,91,64,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Summs not exceeding - | | Total |
|---|--|--|--------------------------------------|--|--------------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| | | 3475, Other General Economic Services | | | |
| F-4 | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | 2,97,67,09,35,000 | ... | 2,97,67,09,35,000 |
| | | Total-Urban Development Department | 4,72,13,06,61,000 | 2,51,000 | 4,72,13,09,12,000 |
| | | Finance Department | | | |
| G-1 | Sales Tax Administration | 2020, Collection of Taxes on Income and Expenditure | 12,37,75,00,000 | 1,00,000 | 12,37,76,00,000 |
| | | 2040, Taxes on Sales, Trade etc. | | | |
| | | 3475, Other General Economic Services | | | |
| G-2 | Other Fiscal and Miscellaneous Services | 2070, Other Administrative Services | 30,10,39,78,000 | ... | 30,10,39,78,000 |
| | | 2075, Miscellaneous General Services | | | |
| G-3 | Interest Payment and Debt Servicing | 2048, Appropriation for Reduction or Avoidance of Debt | ... | 5,33,62,03,50,000 | 5,33,62,03,50,000 |
| | | 2049, Interest Payments | | | |
| G-4 | Secretariat-General Services | 2052, Secretariat-General Services | 69,83,41,000 | ... | 69,83,41,000 |
| G-5 | Treasury and Accounts Administration | 2054, Treasury and Accounts Administration | 5,61,10,61,000 | 2,00,000 | 5,61,12,61,000 |
| G-6 | Pensions and Other Retirement Benefits | 2071, Pensions and Other Retirement Benefits | 5,96,15,92,96,000 | 2,04,78,39,000 | 5,98,20,71,35,000 |
| G-7 | Social Security and Welfare | 2235, Social Security and Welfare | 1,29,73,27,000 | ... | 1,29,73,27,000 |
| | | Total-Finance Department | 6,46,24,75,03,000 | 5,35,66,84,89,000 | 11,81,91,59,92,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Summs not exceeding - | | Total Rs. |
|---|---|---|---|--|-----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund Rs. | |
| I-1 | Interest Payments | 2049, Interest Payments | ... | 17,10,59,21,000 | 17,10,59,21,000 |
| I-2 | Social Security and Welfare | 2235, Social Security and Welfare | 2,00,00,000 | ... | 2,00,00,000 |
| I-3 | Irrigation, Power and Other Economic Services | 2402, Soil and Water Conservation 2700, Major Irrigation 2701, Medium Irrigation 2702, Minor Irrigation 2705, Command Area Development 2711, Flood Control and Drainage 2801, Power 3402, Space Research | 25,83,54,40,000 | ... | 25,83,54,40,000 |
| I-4 | Secretariat-Economic Services | 3451, Secretariat-Economic Services | 78,89,13,000 | ... | 78,89,13,000 |
| Total-Water Resources Department | | | 26,64,43,53,000 | 17,10,59,21,000 | 43,75,02,74,000 |
| Law and Judiciary Department | | | | | |
| J-1 | Administration of Justice | 2014, Administration of Justice | 35,91,86,41,000 | 6,86,42,04,000 | 42,78,28,45,000 |
| J-2 | Secretariat and Other Social and Economic Services | 2052, Secretariat-General Services 2070, Other Administrative Services 2235, Social Security and Welfare 2250, Other Social Services 3475, Other General Economic Services | 2,56,03,20,000 | 11,00,000 | 2,56,14,20,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|--|------------------------------------|--------------------------------------|--|-------------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| J-3 | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | 3604, | 7,32,60,000 | ... | 7,32,60,000 |
| | | Total-Law and Judiciary Department | 38,55,22,21,000 | 6,86,53,04,000 | 45,41,75,25,000 |
| INDUSTRIES, ENERGY, LABOUR AND MINING DEPARTMENT | | | | | |
| K-1 | Other Taxes and Duties on Commodities and Services | 2045, | 94,85,52,000 | ... | 94,85,52,000 |
| K-3 | Stationary and Printing | 2057, | 2,64,43,38,000 | 1,00,000 | 2,64,44,38,000 |
| | | 2058, | | | |
| | | 2406, | | | |
| K-4 | Labour, Employment and Skill Development | 2230, | 4,42,10,17,000 | ... | 4,42,10,17,000 |
| K-5 | Social Security and Welfare | 2235, | 19,10,000 | ... | 19,10,000 |
| K-6 | Energy | 2801, | 97,33,99,98,000 | ... | 97,33,99,98,000 |
| | | 2810, | | | |
| K-7 | Industries | 2851, | 45,04,97,02,000 | 1,000 | 45,04,97,03,000 |
| | | 2852, | | | |
| | | 2853, | | | |
| K-8 | Secretariat-Economic Services | 3451, | 31,32,62,000 | ... | 31,32,62,000 |
| Total-INDUSTRIES, ENERGY, LABOUR AND MINING DEPARTMENT | | | 1,50,71,87,79,000 | 1,01,000 | 1,50,71,88,80,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|--|---|---|--|-------------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund Rs. | |
| | | | | (4) | |
| | | Rural Development Department | | | |
| L-1 | Interest Payments | 2049, Interest Payments | ... | 28,48,07,93,000 | 28,48,07,93,000 |
| L-2 | District Administration | 2053, District Administration | 97,66,00,87,000 | 1,00,000 | 97,66,01,87,000 |
| L-3 | Rural Development Programmes. | 2059, Public Works 2235, Social Security and Welfare 2415, Agricultural Research and Education 2501, Special Programmes for Rural Development 2505, Rural Employment 2515, Other Rural Development Programmes 2810, New and Renewable Energy 3054, Roads and Bridges | 1,08,62,56,74,000 | ... | 1,08,62,56,74,000 |
| L-4 | Secretariat-Economic Services | 3451, Secretariat-Economic Services | 1,16,36,04,000 | ... | 1,16,36,04,000 |
| L-5 | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | 6,10,16,40,000 | 7,60,05,44,000 | 13,70,21,84,000 |
| | | Total-Rural Development Department | 2,13,55,10,05,000 | 36,08,14,37,000 | 2,49,63,24,42,000 |
| | | Food, Civil Supplies and Consumer Protection Department | | | |
| M-1 | Social Security and Welfare | 2235, Social Security and Welfare | 10,00,000 | ... | 10,00,000 |
| M-2 | Food Storage and Warehousing | 2408, Food Storage and Warehousing | 15,50,00,27,000 | 26,80,13,000 | 15,76,80,40,000 |
| M-3 | Secretariat and Other Economic Services | 3451, Secretariat-Economic Services | 1,40,60,39,000 | ... | 1,40,60,39,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Summs not exceeding - | | Total Rs. |
|---|---|--|---|--|-------------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund Rs. | |
| 3475, | Other General Economic Services | | | | |
| | | Total-Food, Civil Supplies and Consumer Protection Department | 16,90,70,66,000 | 26,80,13,000 | 17,17,50,79,000 |
| | | Social Justice and Special Assistance Department | | | |
| N-2 | Secretariat and Other Social Services | District Administration | 20,82,00,01,000 | 1,000 | 20,82,00,02,000 |
| | | Housing | | | |
| | | Secretariat Social Services | | | |
| N-3 | Welfare of Scheduled Caste and Scheduled Tribes, Other Backward Classes and Minorities. | District Administration | 1,67,88,52,25,000 | 5,00,000 | 1,67,88,57,25,000 |
| | | General Education | | | |
| | | Art and Culture | | | |
| | | Medical and Public Health | | | |
| | | Family Welfare | | | |
| | | Water Supply and Sanitation | | | |
| | | Housing | | | |
| | | Urban Development | | | |
| | | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | |
| | | Labour, Employment and Skill Development | | | |
| | | Social Security and Welfare | | | |
| | | Crop Husbandry | | | |
| | | Soil and Water Conservation | | | |
| | | Animal Husbandry | | | |
| | | Fisheries | | | |
| | | Forestry and Wild Life | | | |
| | | Special Programmes for Rural Development | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Summs not exceeding - | | Total |
|---|------------------------------------|---|---|--|-------------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund Rs. | |
| | | | | (4) | |
| | | | Rs. | Rs. | Rs. |
| N-6 | District Schemes | 2505, Rural Employment 2801, Power 2810, New and Renewable Energy 2851, Village and Small Industries 2852, Industries | 29,38,91,55,000 | ... | 29,38,91,55,000 |
| | | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | 2,18,09,43,81,000 | 5,01,000 | 2,18,09,48,82,000 |
| | | Total-Social Justice and Special Assistance Department | | | |
| | | Planning Department | | | |
| O-1 | District Administration | 2053, District Administration | 8,15,69,00,000 | ... | 8,15,69,00,000 |
| O-2 | Social Security and Welfare | 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare | 3,00,04,20,000 | ... | 3,00,04,20,000 |
| O-3 | Rural Employment | 2505, Rural Employment | 50,50,03,02,000 | 1,20,00,01,000 | 51,70,03,03,000 |
| O-4 | Other Rural Development Programmes | 2515, Other Rural Development Programmes | 1,00,08,03,000 | ... | 1,00,08,03,000 |
| O-6 | Other Scientific Research | 3425, Other Scientific Research | 38,00,00,000 | ... | 38,00,00,000 |
| O-7 | Secretariat-Economic Services | 3451, Secretariat-Economic Services | 2,70,09,04,000 | 5,30,61,000 | 2,75,39,65,000 |
| O-8 | Tourism | 3452, Tourism | 23,38,72,000 | ... | 23,38,72,000 |
| O-9 | Census Surveys and Statistics | 3454, Census Surveys and Statistics | 16,21,82,53,000 | 1,000 | 16,21,82,54,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|---|------------------------|---|---|----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| 3604, | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | | |
| O-14 | District Plan-Mumbai City | | 3,24,23,00,000 | ... | 3,24,23,00,000 |
| 2041, | Taxes on Vehicles | | | | |
| 2053, | District Administration | | | | |
| 2202, | General Education | | | | |
| 2203, | Technical Education. | | | | |
| 2204, | Sports and Youth Services | | | | |
| 2205, | Art and Culture | | | | |
| 2210, | Medical and Public Health | | | | |
| 2216, | Housing | | | | |
| 2217, | Urban Development | | | | |
| 2225, | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | | |
| 2230, | Labour, Employment and Skill Development | | | | |
| 2235, | Social Security and Welfare | | | | |
| 2236, | Nutrition | | | | |
| 2405, | Fisheries | | | | |
| 2810, | New and Renewable Energy | | | | |
| 2851, | Village and Small Industries | | | | |
| 3451, | Secretariat-Economic Services | | | | |
| 3452, | Tourism | | | | |
| O-16 | District Plan-Mumbai Suburban | | 8,61,20,10,000 | ... | 8,61,20,10,000 |
| 2041, | Taxes on Vehicles | | | | |
| 2053, | District Administration | | | | |
| 2202, | General Education | | | | |
| 2203, | Technical Education. | | | | |
| 2204, | Sports and Youth Services | | | | |
| 2205, | Art and Culture | | | | |
| 2210, | Medical and Public Health | | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|--|------------------------|---|---|----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| 2216, | Housing | | | | |
| 2225, | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | | |
| 2230, | Labour, Employment and Skill Development | | | | |
| 2235, | Social Security and Welfare | | | | |
| 2236, | Nutrition | | | | |
| 2405, | Fisheries | | | | |
| 2406, | Forestry and Wild Life | | | | |
| 2801, | Power | | | | |
| 2810, | New and Renewable Energy | | | | |
| 2851, | Village and Small Industries | | | | |
| 3056, | Inland Water Transport | | | | |
| 3435, | Ecology and Environment | | | | |
| 3451, | Secretariat-Economic Services | | | | |
| 3452, | Tourism | | | | |
| 2041, | Taxes on Vehicles | | | | |
| 2053, | District Administration | | | | |
| 2202, | General Education | | | | |
| 2203, | Technical Education. | | | | |
| 2204, | Sports and Youth Services | | | | |
| 2205, | Art and Culture | | | | |
| 2210, | Medical and Public Health | | | | |
| 2215, | Water Supply and Sanitation | | | | |
| 2217, | Urban Development | | | | |
| 2225, | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | | |
| 2230, | Labour, Employment and Skill Development | | | | |
| 2235, | Social Security and Welfare | | | | |
| 2236, | Nutrition | | | | |
| O-18 | District Plan-Thane | | 7,60,18,00,000 | ... | 7,60,18,00,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|---|------------------------|---|--|----------------|
| | | | Voted by the Legislative Assembly (4) | Charged on the Consolidated Fund (5) | |
| | | | Rs. | Rs. | Rs. |
| 2403, | Animal Husbandry | | | | |
| 2405, | Fisheries | | | | |
| 2406, | Forestry and Wild Life | | | | |
| 2425, | Co-operation | | | | |
| 2515, | Other Rural Development Programmes | | | | |
| 2702, | Minor Irrigation | | | | |
| 2801, | Power | | | | |
| 2810, | New and Renewable Energy | | | | |
| 2851, | Village and Small Industries | | | | |
| 3051, | Ports and Light Houses | | | | |
| 3054, | Roads and Bridges | | | | |
| 3451, | Secretariat-Economic Services | | | | |
| 3452, | Tourism | | | | |
| 3604, | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | | |
| O-20 | District Plan-Raigad | | 3,26,59,21,000 | ... | 3,26,59,21,000 |
| 2041, | Taxes on Vehicles | | | | |
| 2053, | District Administration | | | | |
| 2202, | General Education | | | | |
| 2203, | Technical Education. | | | | |
| 2204, | Sports and Youth Services | | | | |
| 2205, | Art and Culture | | | | |
| 2210, | Medical and Public Health | | | | |
| 2215, | Water Supply and Sanitation | | | | |
| 2217, | Urban Development | | | | |
| 2220, | Information and Publicity | | | | |
| 2230, | Labour, Employment and Skill Development | | | | |
| 2235, | Social Security and Welfare | | | | |
| 2236, | Nutrition | | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|--|------------------------|---|---|----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| 2403, | Animal Husbandry | | | | |
| 2404, | Dairy Development | | | | |
| 2405, | Fisheries | | | | |
| 2406, | Forestry and Wild Life | | | | |
| 2425, | Co-operation | | | | |
| 2515, | Other Rural Development Programmes | | | | |
| 2702, | Minor Irrigation | | | | |
| 2801, | Power | | | | |
| 2810, | New and Renewable Energy | | | | |
| 2851, | Village and Small Industries | | | | |
| 3051, | Ports and Light Houses | | | | |
| 3054, | Roads and Bridges | | | | |
| 3056, | Inland Water Transport | | | | |
| 3451, | Secretariat-Economic Services | | | | |
| 3452, | Tourism | | | | |
| 3604, | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | | |
| O-22 | District Plan-Ratnagiri | | 2,68,25,63,000 | ... | 2,68,25,63,000 |
| 2041, | Taxes on Vehicles | | | | |
| 2053, | District Administration | | | | |
| 2202, | General Education | | | | |
| 2203, | Technical Education. | | | | |
| 2204, | Sports and Youth Services | | | | |
| 2205, | Art and Culture | | | | |
| 2210, | Medical and Public Health | | | | |
| 2215, | Water Supply and Sanitation | | | | |
| 2217, | Urban Development | | | | |
| 2220, | Information and Publicity | | | | |
| 2225, | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|------------------------------|---|---|---|----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| 2230, | | Labour, Employment and Skill Development | | | |
| 2235, | | Social Security and Welfare | | | |
| 2236, | | Nutrition | | | |
| 2403, | | Animal Husbandry | | | |
| 2405, | | Fisheries | | | |
| 2406, | | Forestry and Wild Life | | | |
| 2501, | | Special Programmes for Rural Development | | | |
| 2515, | | Other Rural Development Programmes | | | |
| 2702, | | Minor Irrigation | | | |
| 2801, | | Power | | | |
| 2810, | | New and Renewable Energy | | | |
| 2851, | | Village and Small Industries | | | |
| 3051, | | Ports and Light Houses | | | |
| 3054, | | Roads and Bridges | | | |
| 3056, | | Inland Water Transport | | | |
| 3451, | | Secretariat-Economic Services | | | |
| 3452, | | Tourism | | | |
| 3604, | | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | |
| O-24 | District Plan-Sindhudurg | | 1,98,32,15,000 | ... | 1,98,32,15,000 |
| 2041, | | Taxes on Vehicles | | | |
| 2053, | | District Administration | | | |
| 2202, | | General Education | | | |
| 2203, | | Technical Education. | | | |
| 2204, | | Sports and Youth Services | | | |
| 2205, | | Art and Culture | | | |
| 2210, | | Medical and Public Health | | | |
| 2215, | | Water Supply and Sanitation | | | |
| 2217, | | Urban Development | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|---|------------------------|---|---|-----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| 2220, | Information and Publicity | | | | |
| 2230, | Labour, Employment and Skill Development | | | | |
| 2235, | Social Security and Welfare | | | | |
| 2236, | Nutrition | | | | |
| 2403, | Animal Husbandry | | | | |
| 2404, | Dairy Development | | | | |
| 2405, | Fisheries | | | | |
| 2406, | Forestry and Wild Life | | | | |
| 2425, | Co-operation | | | | |
| 2515, | Other Rural Development Programmes | | | | |
| 2702, | Minor Irrigation | | | | |
| 2801, | Power | | | | |
| 2810, | New and Renewable Energy | | | | |
| 2851, | Village and Small Industries | | | | |
| 3051, | Ports and Light Houses | | | | |
| 3054, | Roads and Bridges | | | | |
| 3056, | Inland Water Transport | | | | |
| 3451, | Secretariat-Economic Services | | | | |
| 3452, | Tourism | | | | |
| 3604, | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | | |
| O-26 | District Plan-Pune | | 10,70,60,16,000 | ... | 10,70,60,16,000 |
| 2041, | Taxes on Vehicles | | | | |
| 2053, | District Administration | | | | |
| 2202, | General Education | | | | |
| 2203, | Technical Education. | | | | |
| 2204, | Sports and Youth Services | | | | |
| 2205, | Art and Culture | | | | |
| 2210, | Medical and Public Health | | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|------------------------------|--|---|---|----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| 2215, | | Water Supply and Sanitation | | | |
| 2217, | | Urban Development | | | |
| 2220, | | Information and Publicity | | | |
| 2225, | | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | |
| 2230, | | Labour, Employment and Skill Development | | | |
| 2235, | | Social Security and Welfare | | | |
| 2236, | | Nutrition | | | |
| 2403, | | Animal Husbandry | | | |
| 2404, | | Dairy Development | | | |
| 2405, | | Fisheries | | | |
| 2406, | | Forestry and Wild Life | | | |
| 2425, | | Co-operation | | | |
| 2515, | | Other Rural Development Programmes | | | |
| 2702, | | Minor Irrigation | | | |
| 2801, | | Power | | | |
| 2810, | | New and Renewable Energy | | | |
| 2851, | | Village and Small Industries | | | |
| 3054, | | Roads and Bridges | | | |
| 3451, | | Secretariat-Economic Services | | | |
| 3452, | | Tourism | | | |
| 3604, | | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | |
| O-28 | District Plan-Satara | | 4,66,73,71,000 | ... | 4,66,73,71,000 |
| 2041, | | Taxes on Vehicles | | | |
| 2053, | | District Administration | | | |
| 2202, | | General Education | | | |
| 2203, | | Technical Education. | | | |
| 2204, | | Sports and Youth Services | | | |
| 2205, | | Art and Culture | | | |

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|------------------------------|--|---|---|----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| 2210, | | Medical and Public Health | | | |
| 2215, | | Water Supply and Sanitation | | | |
| 2217, | | Urban Development | | | |
| 2220, | | Information and Publicity | | | |
| 2225, | | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | |
| 2230, | | Labour, Employment and Skill Development | | | |
| 2235, | | Social Security and Welfare | | | |
| 2236, | | Nutrition | | | |
| 2403, | | Animal Husbandry | | | |
| 2405, | | Fisheries | | | |
| 2406, | | Forestry and Wild Life | | | |
| 2425, | | Co-operation | | | |
| 2501, | | Special Programmes for Rural Development | | | |
| 2515, | | Other Rural Development Programmes | | | |
| 2702, | | Minor Irrigation | | | |
| 2801, | | Power | | | |
| 2810, | | New and Renewable Energy | | | |
| 2851, | | Village and Small Industries | | | |
| 3054, | | Roads and Bridges | | | |
| 3451, | | Secretariat-Economic Services | | | |
| 3452, | | Tourism | | | |
| 3604, | | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | |
| 2041, | | Taxes on Vehicles | | | |
| 2053, | | District Administration | | | |
| 2202, | | General Education | | | |
| 2204, | | Sports and Youth Services | | | |
| 2205, | | Art and Culture | | | |
| O-30 | District Plan-Sangli | | 3,48,35,71,000 | ... | 3,48,35,71,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|------------------------------|---|---|---|----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| 2210, | | Medical and Public Health | | | |
| 2215, | | Water Supply and Sanitation | | | |
| 2217, | | Urban Development | | | |
| 2220, | | Information and Publicity | | | |
| 2230, | | Labour, Employment and Skill Development | | | |
| 2235, | | Social Security and Welfare | | | |
| 2236, | | Nutrition | | | |
| 2403, | | Animal Husbandry | | | |
| 2405, | | Fisheries | | | |
| 2406, | | Forestry and Wild Life | | | |
| 2425, | | Co-operation | | | |
| 2501, | | Special Programmes for Rural Development | | | |
| 2515, | | Other Rural Development Programmes | | | |
| 2702, | | Minor Irrigation | | | |
| 2801, | | Power | | | |
| 2810, | | New and Renewable Energy | | | |
| 2851, | | Village and Small Industries | | | |
| 3054, | | Roads and Bridges | | | |
| 3451, | | Secretariat-Economic Services | | | |
| 3604, | | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | |
| O-32 | District Plan-Solapur | | 5,48,56,50,000 | ... | 5,48,56,50,000 |
| 2041, | | Taxes on Vehicles | | | |
| 2053, | | District Administration | | | |
| 2202, | | General Education | | | |
| 2203, | | Technical Education. | | | |
| 2204, | | Sports and Youth Services | | | |
| 2205, | | Art and Culture | | | |
| 2210, | | Medical and Public Health | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|------------------------------|--|--------------------------------------|--|----------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| 2215, | | Water Supply and Sanitation | | | |
| 2217, | | Urban Development | | | |
| 2220, | | Information and Publicity | | | |
| 2225, | | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | |
| 2230, | | Labour, Employment and Skill Development | | | |
| 2235, | | Social Security and Welfare | | | |
| 2236, | | Nutrition | | | |
| 2403, | | Animal Husbandry | | | |
| 2404, | | Dairy Development | | | |
| 2405, | | Fisheries | | | |
| 2406, | | Forestry and Wild Life | | | |
| 2425, | | Co-operation | | | |
| 2515, | | Other Rural Development Programmes | | | |
| 2702, | | Minor Irrigation | | | |
| 2801, | | Power | | | |
| 2810, | | New and Renewable Energy | | | |
| 2851, | | Village and Small Industries | | | |
| 3054, | | Roads and Bridges | | | |
| 3451, | | Secretariat-Economic Services | | | |
| 3452, | | Tourism | | | |
| 3604, | | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | |
| O-34 | District Plan-Kolhapur | | 4,37,50,09,000 | ... | 4,37,50,09,000 |
| 2041, | | Taxes on Vehicles | | | |
| 2053, | | District Administration | | | |
| 2202, | | General Education | | | |
| 2203, | | Technical Education. | | | |
| 2204, | | Sports and Youth Services | | | |
| 2205, | | Art and Culture | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|------------------------------|--|---|---|----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| 2210, | | Medical and Public Health | | | |
| 2215, | | Water Supply and Sanitation | | | |
| 2217, | | Urban Development | | | |
| 2220, | | Information and Publicity | | | |
| 2225, | | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | |
| 2230, | | Labour, Employment and Skill Development | | | |
| 2235, | | Social Security and Welfare | | | |
| 2236, | | Nutrition | | | |
| 2403, | | Animal Husbandry | | | |
| 2405, | | Fisheries | | | |
| 2406, | | Forestry and Wild Life | | | |
| 2425, | | Co-operation | | | |
| 2501, | | Special Programmes for Rural Development | | | |
| 2515, | | Other Rural Development Programmes | | | |
| 2702, | | Minor Irrigation | | | |
| 2801, | | Power | | | |
| 2810, | | New and Renewable Energy | | | |
| 2851, | | Village and Small Industries | | | |
| 3054, | | Roads and Bridges | | | |
| 3451, | | Secretariat-Economic Services | | | |
| 3452, | | Tourism | | | |
| 3604, | | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | |
| O-36 | District Plan-Nashik | | 6,39,68,00,000 | ... | 6,39,68,00,000 |
| 2041, | | Taxes on Vehicles | | | |
| 2053, | | District Administration | | | |
| 2202, | | General Education | | | |
| 2203, | | Technical Education. | | | |
| 2204, | | Sports and Youth Services | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|------------------------------|--|---|--|----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund Rs. | |
| | | | | (4) | Rs. |
| 2205, | | Art and Culture | | | |
| 2210, | | Medical and Public Health | | | |
| 2215, | | Water Supply and Sanitation | | | |
| 2217, | | Urban Development | | | |
| 2220, | | Information and Publicity | | | |
| 2225, | | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | |
| 2230, | | Labour, Employment and Skill Development | | | |
| 2235, | | Social Security and Welfare | | | |
| 2236, | | Nutrition | | | |
| 2403, | | Animal Husbandry | | | |
| 2404, | | Dairy Development | | | |
| 2405, | | Fisheries | | | |
| 2406, | | Forestry and Wild Life | | | |
| 2515, | | Other Rural Development Programmes | | | |
| 2702, | | Minor Irrigation | | | |
| 2801, | | Power | | | |
| 2810, | | New and Renewable Energy | | | |
| 2851, | | Village and Small Industries | | | |
| 3054, | | Roads and Bridges | | | |
| 3451, | | Secretariat-Economic Services | | | |
| 3452, | | Tourism | | | |
| 3604, | | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | |
| O-38 | District Plan-Dhule | | 2,39,37,45,000 | ... | 2,39,37,45,000 |
| 2041, | | Taxes on Vehicles | | | |
| 2053, | | District Administration | | | |
| 2202, | | General Education | | | |
| 2203, | | Technical Education. | | | |
| 2204, | | Sports and Youth Services | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|------------------------------|--|--------------------------------------|--|----------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| 2205, | | Art and Culture | | | |
| 2210, | | Medical and Public Health | | | |
| 2217, | | Urban Development | | | |
| 2220, | | Information and Publicity | | | |
| 2225, | | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | |
| 2230, | | Labour, Employment and Skill Development | | | |
| 2235, | | Social Security and Welfare | | | |
| 2236, | | Nutrition | | | |
| 2403, | | Animal Husbandry | | | |
| 2405, | | Fisheries | | | |
| 2406, | | Forestry and Wild Life | | | |
| 2425, | | Co-operation | | | |
| 2501, | | Special Programmes for Rural Development | | | |
| 2515, | | Other Rural Development Programmes | | | |
| 2702, | | Minor Irrigation | | | |
| 2801, | | Power | | | |
| 2810, | | New and Renewable Energy | | | |
| 2851, | | Village and Small Industries | | | |
| 3054, | | Roads and Bridges | | | |
| 3451, | | Secretariat-Economic Services | | | |
| 3452, | | Tourism | | | |
| 3604, | | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | |
| O-40 | District Plan-Jalgaon | | 4,79,97,96,000 | ... | 4,79,97,96,000 |
| 2041, | | Taxes on Vehicles | | | |
| 2053, | | District Administration | | | |
| 2202, | | General Education | | | |
| 2203, | | Technical Education. | | | |
| 2204, | | Sports and Youth Services | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|---|------------------------|---|---|----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| 2205, | Art and Culture | | | | |
| 2210, | Medical and Public Health | | | | |
| 2215, | Water Supply and Sanitation | | | | |
| 2217, | Urban Development | | | | |
| 2220, | Information and Publicity | | | | |
| 2230, | Labour, Employment and Skill Development | | | | |
| 2235, | Social Security and Welfare | | | | |
| 2236, | Nutrition | | | | |
| 2403, | Animal Husbandry | | | | |
| 2406, | Forestry and Wild Life | | | | |
| 2425, | Co-operation | | | | |
| 2501, | Special Programmes for Rural Development | | | | |
| 2515, | Other Rural Development Programmes | | | | |
| 2702, | Minor Irrigation | | | | |
| 2801, | Power | | | | |
| 2810, | New and Renewable Energy | | | | |
| 2851, | Village and Small Industries | | | | |
| 3054, | Roads and Bridges | | | | |
| 3451, | Secretariat-Economic Services | | | | |
| 3604, | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | | |
| O-42 | District Plan-Ahmednagar | | 5,62,45,90,000 | ... | 5,62,45,90,000 |
| 2041, | Taxes on Vehicles | | | | |
| 2053, | District Administration | | | | |
| 2202, | General Education | | | | |
| 2203, | Technical Education. | | | | |
| 2204, | Sports and Youth Services | | | | |
| 2205, | Art and Culture | | | | |
| 2210, | Medical and Public Health | | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|------------------------------|--|---|---|----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| 2215, | | Water Supply and Sanitation | | | |
| 2217, | | Urban Development | | | |
| 2220, | | Information and Publicity | | | |
| 2225, | | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | |
| 2230, | | Labour, Employment and Skill Development | | | |
| 2235, | | Social Security and Welfare | | | |
| 2236, | | Nutrition | | | |
| 2403, | | Animal Husbandry | | | |
| 2404, | | Dairy Development | | | |
| 2405, | | Fisheries | | | |
| 2406, | | Forestry and Wild Life | | | |
| 2515, | | Other Rural Development Programmes | | | |
| 2702, | | Minor Irrigation | | | |
| 2801, | | Power | | | |
| 2810, | | New and Renewable Energy | | | |
| 2851, | | Village and Small Industries | | | |
| 3054, | | Roads and Bridges | | | |
| 3451, | | Secretariat-Economic Services | | | |
| 3452, | | Tourism | | | |
| 3604, | | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | |
| O-44 | District Plan-Nandurbar | | 1,46,18,80,000 | ... | 1,46,18,80,000 |
| 2041, | | Taxes on Vehicles | | | |
| 2053, | | District Administration | | | |
| 2202, | | General Education | | | |
| 2204, | | Sports and Youth Services | | | |
| 2205, | | Art and Culture | | | |
| 2210, | | Medical and Public Health | | | |
| 2217, | | Urban Development | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|--|------------------------|---|---|----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| 2220, | Information and Publicity | | | | |
| 2230, | Labour, Employment and Skill Development | | | | |
| 2235, | Social Security and Welfare | | | | |
| 2236, | Nutrition | | | | |
| 2403, | Animal Husbandry | | | | |
| 2405, | Fisheries | | | | |
| 2425, | Co-operation | | | | |
| 2515, | Other Rural Development Programmes | | | | |
| 2702, | Minor Irrigation | | | | |
| 2801, | Power | | | | |
| 2810, | New and Renewable Energy | | | | |
| 2851, | Village and Small Industries | | | | |
| 3054, | Roads and Bridges | | | | |
| 3451, | Secretariat-Economic Services | | | | |
| 3452, | Tourism | | | | |
| 3604, | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | | |
| O-46 | District Plan-Chhatrapati Sambhajinagar | | 4,86,63,93,000 | ... | 4,86,63,93,000 |
| 2041, | Taxes on Vehicles | | | | |
| 2053, | District Administration | | | | |
| 2202, | General Education | | | | |
| 2203, | Technical Education. | | | | |
| 2204, | Sports and Youth Services | | | | |
| 2205, | Art and Culture | | | | |
| 2210, | Medical and Public Health | | | | |
| 2215, | Water Supply and Sanitation | | | | |
| 2217, | Urban Development | | | | |
| 2220, | Information and Publicity | | | | |
| 2225, | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|------------------------------|--|---|---|----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| | | | Rs. | Rs. | Rs. |
| | | 2230, Labour, Employment and Skill Development | | | |
| | | 2235, Social Security and Welfare | | | |
| | | 2236, Nutrition | | | |
| | | 2403, Animal Husbandry | | | |
| | | 2405, Fisheries | | | |
| | | 2406, Forestry and Wild Life | | | |
| | | 2425, Co-operation | | | |
| | | 2501, Special Programmes for Rural Development | | | |
| | | 2515, Other Rural Development Programmes | | | |
| | | 2702, Minor Irrigation | | | |
| | | 2801, Power | | | |
| | | 2810, New and Renewable Energy | | | |
| | | 2851, Village and Small Industries | | | |
| | | 3054, Roads and Bridges | | | |
| | | 3451, Secretariat-Economic Services | | | |
| | | 3452, Tourism | | | |
| | | 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | |
| O-48 | District Plan-Jalna | | 3,35,49,30,000 | .. | 3,35,49,30,000 |
| | | 2041, Taxes on Vehicles | | | |
| | | 2053, District Administration | | | |
| | | 2202, General Education | | | |
| | | 2203, Technical Education. | | | |
| | | 2204, Sports and Youth Services | | | |
| | | 2205, Art and Culture | | | |
| | | 2210, Medical and Public Health | | | |
| | | 2215, Water Supply and Sanitation | | | |
| | | 2217, Urban Development | | | |
| | | 2220, Information and Publicity | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|------------------------------|--|---|--|----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund Rs. | |
| | | | | (4) | |
| 2225, | | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | |
| 2230, | | Labour, Employment and Skill Development | | | |
| 2235, | | Social Security and Welfare | | | |
| 2236, | | Nutrition | | | |
| 2403, | | Animal Husbandry | | | |
| 2404, | | Dairy Development | | | |
| 2405, | | Fisheries | | | |
| 2406, | | Forestry and Wild Life | | | |
| 2425, | | Co-operation | | | |
| 2515, | | Other Rural Development Programmes | | | |
| 2702, | | Minor Irrigation | | | |
| 2801, | | Power | | | |
| 2810, | | New and Renewable Energy | | | |
| 2851, | | Village and Small Industries | | | |
| 3054, | | Roads and Bridges | | | |
| 3451, | | Secretariat-Economic Services | | | |
| 3452, | | Tourism | | | |
| 3604, | | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | |
| O-50 | District Plan-Parbhani | | 2,81,76,72,000 | ... | 2,81,76,72,000 |
| 2041, | | Taxes on Vehicles | | | |
| 2053, | | District Administration | | | |
| 2202, | | General Education | | | |
| 2203, | | Technical Education. | | | |
| 2204, | | Sports and Youth Services | | | |
| 2205, | | Art and Culture | | | |
| 2210, | | Medical and Public Health | | | |
| 2215, | | Water Supply and Sanitation | | | |
| 2217, | | Urban Development | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|---|------------------------|---|---|----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| 2220, | Information and Publicity | | | | |
| 2230, | Labour, Employment and Skill Development | | | | |
| 2235, | Social Security and Welfare | | | | |
| 2236, | Nutrition | | | | |
| 2403, | Animal Husbandry | | | | |
| 2404, | Dairy Development | | | | |
| 2405, | Fisheries | | | | |
| 2406, | Forestry and Wild Life | | | | |
| 2425, | Co-operation | | | | |
| 2501, | Special Programmes for Rural Development | | | | |
| 2515, | Other Rural Development Programmes | | | | |
| 2702, | Minor Irrigation | | | | |
| 2801, | Power | | | | |
| 2810, | New and Renewable Energy | | | | |
| 2851, | Village and Small Industries | | | | |
| 3054, | Roads and Bridges | | | | |
| 3451, | Secretariat-Economic Services | | | | |
| 3452, | Tourism | | | | |
| 3604, | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | | |
| O-52 | District Plan-Nanded | | 4,19,11,98,000 | ... | 4,19,11,98,000 |
| 2041, | Taxes on Vehicles | | | | |
| 2053, | District Administration | | | | |
| 2202, | General Education | | | | |
| 2203, | Technical Education. | | | | |
| 2204, | Sports and Youth Services | | | | |
| 2205, | Art and Culture | | | | |
| 2210, | Medical and Public Health | | | | |
| 2215, | Water Supply and Sanitation | | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|--|------------------------|---|---|----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| 2217, | Urban Development | | | | |
| 2220, | Information and Publicity | | | | |
| 2225, | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | | |
| 2230, | Labour, Employment and Skill Development | | | | |
| 2235, | Social Security and Welfare | | | | |
| 2236, | Nutrition | | | | |
| 2403, | Animal Husbandry | | | | |
| 2405, | Fisheries | | | | |
| 2406, | Forestry and Wild Life | | | | |
| 2425, | Co-operation | | | | |
| 2501, | Special Programmes for Rural Development | | | | |
| 2515, | Other Rural Development Programmes | | | | |
| 2702, | Minor Irrigation | | | | |
| 2801, | Power | | | | |
| 2810, | New and Renewable Energy | | | | |
| 2851, | Village and Small Industries | | | | |
| 3054, | Roads and Bridges | | | | |
| 3451, | Secretariat-Economic Services | | | | |
| 3452, | Tourism | | | | |
| 3604, | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | | |
| O-54 | District Plan-Beed | | 3,56,89,17,000 | ... | 3,56,89,17,000 |
| 2041, | Taxes on Vehicles | | | | |
| 2053, | District Administration | | | | |
| 2202, | General Education | | | | |
| 2203, | Technical Education. | | | | |
| 2204, | Sports and Youth Services | | | | |
| 2205, | Art and Culture | | | | |
| 2210, | Medical and Public Health | | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|---|------------------------|--------------------------------------|--|----------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| 2215, | Water Supply and Sanitation | | | | |
| 2217, | Urban Development | | | | |
| 2220, | Information and Publicity | | | | |
| 2230, | Labour, Employment and Skill Development | | | | |
| 2235, | Social Security and Welfare | | | | |
| 2236, | Nutrition | | | | |
| 2403, | Animal Husbandry | | | | |
| 2405, | Fisheries | | | | |
| 2406, | Forestry and Wild Life | | | | |
| 2425, | Co-operation | | | | |
| 2702, | Minor Irrigation | | | | |
| 2801, | Power | | | | |
| 2810, | New and Renewable Energy | | | | |
| 2851, | Village and Small Industries | | | | |
| 3054, | Roads and Bridges | | | | |
| 3451, | Secretariat-Economic Services | | | | |
| 3452, | Tourism | | | | |
| 3604, | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | | |
| O-56 | District Plan-Latur | | 3,28,41,68,000 | ... | 3,28,41,68,000 |
| 2041, | Taxes on Vehicles | | | | |
| 2053, | District Administration | | | | |
| 2202, | General Education | | | | |
| 2203, | Technical Education. | | | | |
| 2204, | Sports and Youth Services | | | | |
| 2205, | Art and Culture | | | | |
| 2210, | Medical and Public Health | | | | |
| 2215, | Water Supply and Sanitation | | | | |
| 2217, | Urban Development | | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|------------------------------|--|---|---|----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| 2220, | | Information and Publicity | | | |
| 2225, | | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | |
| 2230, | | Labour, Employment and Skill Development | | | |
| 2235, | | Social Security and Welfare | | | |
| 2403, | | Animal Husbandry | | | |
| 2405, | | Fisheries | | | |
| 2406, | | Forestry and Wild Life | | | |
| 2425, | | Co-operation | | | |
| 2515, | | Other Rural Development Programmes | | | |
| 2702, | | Minor Irrigation | | | |
| 2801, | | Power | | | |
| 2810, | | New and Renewable Energy | | | |
| 2851, | | Village and Small Industries | | | |
| 3054, | | Roads and Bridges | | | |
| 3451, | | Secretariat-Economic Services | | | |
| 3452, | | Tourism | | | |
| 3604, | | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | |
| O-58 | District Plan-Dharashiv | | 3,26,62,78,000 | ... | 3,26,62,78,000 |
| 2041, | | Taxes on Vehicles | | | |
| 2053, | | District Administration | | | |
| 2202, | | General Education | | | |
| 2203, | | Technical Education. | | | |
| 2204, | | Sports and Youth Services | | | |
| 2205, | | Art and Culture | | | |
| 2210, | | Medical and Public Health | | | |
| 2215, | | Water Supply and Sanitation | | | |
| 2217, | | Urban Development | | | |
| 2220, | | Information and Publicity | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|------------------------------|---|---|---|----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| | | | Rs. | Rs. | Rs. |
| 2230, | | Labour, Employment and Skill Development | | | |
| 2235, | | Social Security and Welfare | | | |
| 2236, | | Nutrition | | | |
| 2403, | | Animal Husbandry | | | |
| 2404, | | Dairy Development | | | |
| 2405, | | Fisheries | | | |
| 2406, | | Forestry and Wild Life | | | |
| 2425, | | Co-operation | | | |
| 2515, | | Other Rural Development Programmes | | | |
| 2702, | | Minor Irrigation | | | |
| 2801, | | Power | | | |
| 2810, | | New and Renewable Energy | | | |
| 2851, | | Village and Small Industries | | | |
| 3054, | | Roads and Bridges | | | |
| 3451, | | Secretariat-Economic Services | | | |
| 3452, | | Tourism | | | |
| 3604, | | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | |
| O-60 | District Plan-Hingoli | | 2,19,54,13,000 | .. | 2,19,54,13,000 |
| 2041, | | Taxes on Vehicles | | | |
| 2053, | | District Administration | | | |
| 2202, | | General Education | | | |
| 2203, | | Technical Education. | | | |
| 2204, | | Sports and Youth Services | | | |
| 2205, | | Art and Culture | | | |
| 2210, | | Medical and Public Health | | | |
| 2215, | | Water Supply and Sanitation | | | |
| 2217, | | Urban Development | | | |
| 2220, | | Information and Publicity | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|------------------------------|--|---|--|----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund Rs. | |
| | | | | (4) | |
| 2225, | | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | |
| 2230, | | Labour, Employment and Skill Development | | | |
| 2235, | | Social Security and Welfare | | | |
| 2236, | | Nutrition | | | |
| 2403, | | Animal Husbandry | | | |
| 2404, | | Dairy Development | | | |
| 2405, | | Fisheries | | | |
| 2406, | | Forestry and Wild Life | | | |
| 2425, | | Co-operation | | | |
| 2515, | | Other Rural Development Programmes | | | |
| 2702, | | Minor Irrigation | | | |
| 2801, | | Power | | | |
| 2810, | | New and Renewable Energy | | | |
| 2851, | | Village and Small Industries | | | |
| 3054, | | Roads and Bridges | | | |
| 3451, | | Secretariat-Economic Services | | | |
| 3452, | | Tourism | | | |
| 3604, | | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | |
| O-62 | District Plan-Nagpur | | 6,83,70,82,000 | ... | 6,83,70,82,000 |
| 2041, | | Taxes on Vehicles | | | |
| 2053, | | District Administration | | | |
| 2202, | | General Education | | | |
| 2203, | | Technical Education. | | | |
| 2204, | | Sports and Youth Services | | | |
| 2205, | | Art and Culture | | | |
| 2210, | | Medical and Public Health | | | |
| 2215, | | Water Supply and Sanitation | | | |
| 2217, | | Urban Development | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|------------------------------|--|---|---|----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| 2220, | | Information and Publicity | | | |
| 2225, | | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | |
| 2230, | | Labour, Employment and Skill Development | | | |
| 2235, | | Social Security and Welfare | | | |
| 2236, | | Nutrition | | | |
| 2403, | | Animal Husbandry | | | |
| 2404, | | Dairy Development | | | |
| 2405, | | Fisheries | | | |
| 2406, | | Forestry and Wild Life | | | |
| 2425, | | Co-operation | | | |
| 2515, | | Other Rural Development Programmes | | | |
| 2702, | | Minor Irrigation | | | |
| 2801, | | Power | | | |
| 2810, | | New and Renewable Energy | | | |
| 2851, | | Village and Small Industries | | | |
| 3054, | | Roads and Bridges | | | |
| 3451, | | Secretariat-Economic Services | | | |
| 3452, | | Tourism | | | |
| 3604, | | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | |
| O-64 | District Plan-Wardha | | 2,44,48,16,000 | ... | 2,44,48,16,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|---|------------------------|---|---|----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| | | | Rs. | Rs. | Rs. |
| 2217, | Urban Development | | | | |
| 2220, | Information and Publicity | | | | |
| 2230, | Labour, Employment and Skill Development | | | | |
| 2235, | Social Security and Welfare | | | | |
| 2236, | Nutrition | | | | |
| 2403, | Animal Husbandry | | | | |
| 2404, | Dairy Development | | | | |
| 2405, | Fisheries | | | | |
| 2406, | Forestry and Wild Life | | | | |
| 2425, | Co-operation | | | | |
| 2501, | Special Programmes for Rural Development | | | | |
| 2515, | Other Rural Development Programmes | | | | |
| 2702, | Minor Irrigation | | | | |
| 2801, | Power | | | | |
| 2810, | New and Renewable Energy | | | | |
| 2851, | Village and Small Industries | | | | |
| 3054, | Roads and Bridges | | | | |
| 3451, | Secretariat-Economic Services | | | | |
| 3452, | Tourism | | | | |
| 3604, | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | | |
| O-66 | District Plan-Bhandara | | 2,03,43,90,000 | ... | 2,03,43,90,000 |
| 2041, | Taxes on Vehicles | | | | |
| 2053, | District Administration | | | | |
| 2202, | General Education | | | | |
| 2203, | Technical Education. | | | | |
| 2204, | Sports and Youth Services | | | | |
| 2205, | Art and Culture | | | | |
| 2210, | Medical and Public Health | | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|------------------------------|--|---|---|----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| 2215, | | Water Supply and Sanitation | | | |
| 2217, | | Urban Development | | | |
| 2220, | | Information and Publicity | | | |
| 2225, | | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | |
| 2230, | | Labour, Employment and Skill Development | | | |
| 2235, | | Social Security and Welfare | | | |
| 2236, | | Nutrition | | | |
| 2403, | | Animal Husbandry | | | |
| 2405, | | Fisheries | | | |
| 2406, | | Forestry and Wild Life | | | |
| 2425, | | Co-operation | | | |
| 2501, | | Special Programmes for Rural Development | | | |
| 2515, | | Other Rural Development Programmes | | | |
| 2702, | | Minor Irrigation | | | |
| 2801, | | Power | | | |
| 2810, | | New and Renewable Energy | | | |
| 2851, | | Village and Small Industries | | | |
| 3054, | | Roads and Bridges | | | |
| 3451, | | Secretariat-Economic Services | | | |
| 3452, | | Tourism | | | |
| 3604, | | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | |
| O-68 | District Plan-Chandrapur | | 3,35,30,48,000 | ... | 3,35,30,48,000 |
| 2041, | | Taxes on Vehicles | | | |
| 2053, | | District Administration | | | |
| 2202, | | General Education | | | |
| 2203, | | Technical Education. | | | |
| 2204, | | Sports and Youth Services | | | |
| 2205, | | Art and Culture | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|------------------------------|---|---|---|----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| 2210, | | Medical and Public Health | | | |
| 2215, | | Water Supply and Sanitation | | | |
| 2217, | | Urban Development | | | |
| 2220, | | Information and Publicity | | | |
| 2230, | | Labour, Employment and Skill Development | | | |
| 2235, | | Social Security and Welfare | | | |
| 2236, | | Nutrition | | | |
| 2403, | | Animal Husbandry | | | |
| 2405, | | Fisheries | | | |
| 2406, | | Forestry and Wild Life | | | |
| 2425, | | Co-operation | | | |
| 2501, | | Special Programmes for Rural Development | | | |
| 2515, | | Other Rural Development Programmes | | | |
| 2702, | | Minor Irrigation | | | |
| 2801, | | Power | | | |
| 2810, | | New and Renewable Energy | | | |
| 2851, | | Village and Small Industries | | | |
| 3054, | | Roads and Bridges | | | |
| 3451, | | Secretariat-Economic Services | | | |
| 3452, | | Tourism | | | |
| 3604, | | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | |
| O-70 | District Plan-Gadchiroli | | 2,98,84,00,000 | ... | 2,98,84,00,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|------------------------------|--|---|---|----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| 2215, | | Water Supply and Sanitation | | | |
| 2217, | | Urban Development | | | |
| 2220, | | Information and Publicity | | | |
| 2225, | | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | |
| 2230, | | Labour, Employment and Skill Development | | | |
| 2235, | | Social Security and Welfare | | | |
| 2236, | | Nutrition | | | |
| 2403, | | Animal Husbandry | | | |
| 2405, | | Fisheries | | | |
| 2406, | | Forestry and Wild Life | | | |
| 2425, | | Co-operation | | | |
| 2515, | | Other Rural Development Programmes | | | |
| 2702, | | Minor Irrigation | | | |
| 2801, | | Power | | | |
| 2810, | | New and Renewable Energy | | | |
| 2851, | | Village and Small Industries | | | |
| 3054, | | Roads and Bridges | | | |
| 3451, | | Secretariat-Economic Services | | | |
| 3452, | | Tourism | | | |
| O-72 | District Plan-Gondia | | 1,91,86,58,000 | ... | 1,91,86,58,000 |
| 2041, | | Taxes on Vehicles | | | |
| 2053, | | District Administration | | | |
| 2202, | | General Education | | | |
| 2203, | | Technical Education. | | | |
| 2204, | | Sports and Youth Services | | | |
| 2205, | | Art and Culture | | | |
| 2210, | | Medical and Public Health | | | |
| 2215, | | Water Supply and Sanitation | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|------------------------------|--|---|---|----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| 2217, | | Urban Development | | | |
| 2220, | | Information and Publicity | | | |
| 2225, | | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | |
| 2230, | | Labour, Employment and Skill Development | | | |
| 2235, | | Social Security and Welfare | | | |
| 2236, | | Nutrition | | | |
| 2403, | | Animal Husbandry | | | |
| 2404, | | Dairy Development | | | |
| 2405, | | Fisheries | | | |
| 2406, | | Forestry and Wild Life | | | |
| 2425, | | Co-operation | | | |
| 2501, | | Special Programmes for Rural Development | | | |
| 2515, | | Other Rural Development Programmes | | | |
| 2702, | | Minor Irrigation | | | |
| 2801, | | Power | | | |
| 2810, | | New and Renewable Energy | | | |
| 2851, | | Village and Small Industries | | | |
| 3054, | | Roads and Bridges | | | |
| 3451, | | Secretariat-Economic Services | | | |
| 3452, | | Tourism | | | |
| 3604, | | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | |
| O-74 | District Plan-Amaravati | | 3,71,73,58,000 | ... | 3,71,73,58,000 |
| 2041, | | Taxes on Vehicles | | | |
| 2053, | | District Administration | | | |
| 2202, | | General Education | | | |
| 2203, | | Technical Education. | | | |
| 2204, | | Sports and Youth Services | | | |
| 2205, | | Art and Culture | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|------------------------------|--|---|---|----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| 2210, | | Medical and Public Health | | | |
| 2215, | | Water Supply and Sanitation | | | |
| 2217, | | Urban Development | | | |
| 2220, | | Information and Publicity | | | |
| 2225, | | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | |
| 2230, | | Labour, Employment and Skill Development | | | |
| 2235, | | Social Security and Welfare | | | |
| 2236, | | Nutrition | | | |
| 2403, | | Animal Husbandry | | | |
| 2404, | | Dairy Development | | | |
| 2405, | | Fisheries | | | |
| 2406, | | Forestry and Wild Life | | | |
| 2425, | | Co-operation | | | |
| 2501, | | Special Programmes for Rural Development | | | |
| 2515, | | Other Rural Development Programmes | | | |
| 2702, | | Minor Irrigation | | | |
| 2801, | | Power | | | |
| 2810, | | New and Renewable Energy | | | |
| 2851, | | Village and Small Industries | | | |
| 3054, | | Roads and Bridges | | | |
| 3451, | | Secretariat-Economic Services | | | |
| 3452, | | Tourism | | | |
| 3604, | | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | |
| O-76 | District Plan-Akola | | 2,14,40,46,000 | ... | 2,14,40,46,000 |
| 2041, | | Taxes on Vehicles | | | |
| 2053, | | District Administration | | | |
| 2202, | | General Education | | | |
| 2203, | | Technical Education. | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|--|------------------------|---|---|----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| 2204, | Sports and Youth Services | | | | |
| 2205, | Art and Culture | | | | |
| 2210, | Medical and Public Health | | | | |
| 2217, | Urban Development | | | | |
| 2220, | Information and Publicity | | | | |
| 2225, | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | | |
| 2230, | Labour, Employment and Skill Development | | | | |
| 2235, | Social Security and Welfare | | | | |
| 2236, | Nutrition | | | | |
| 2403, | Animal Husbandry | | | | |
| 2405, | Fisheries | | | | |
| 2406, | Forestry and Wild Life | | | | |
| 2425, | Co-operation | | | | |
| 2515, | Other Rural Development Programmes | | | | |
| 2702, | Minor Irrigation | | | | |
| 2801, | Power | | | | |
| 2810, | New and Renewable Energy | | | | |
| 2851, | Village and Small Industries | | | | |
| 3054, | Roads and Bridges | | | | |
| 3451, | Secretariat-Economic Services | | | | |
| 3452, | Tourism | | | | |
| 3604, | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | | |
| O-78 | District Plan-Yavatmal | | 3,32,17,82,000 | ... | 3,32,17,82,000 |
| 2041, | Taxes on Vehicles | | | | |
| 2053, | District Administration | | | | |
| 2202, | General Education | | | | |
| 2203, | Technical Education. | | | | |
| 2204, | Sports and Youth Services | | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|--|------------------------|---|--|----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund Rs. | |
| | | | | (4) | |
| 2205, | Art and Culture | | | | |
| 2210, | Medical and Public Health | | | | |
| 2215, | Water Supply and Sanitation | | | | |
| 2217, | Urban Development | | | | |
| 2220, | Information and Publicity | | | | |
| 2225, | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | | |
| 2230, | Labour, Employment and Skill Development | | | | |
| 2235, | Social Security and Welfare | | | | |
| 2236, | Nutrition | | | | |
| 2403, | Animal Husbandry | | | | |
| 2405, | Fisheries | | | | |
| 2406, | Forestry and Wild Life | | | | |
| 2425, | Co-operation | | | | |
| 2515, | Other Rural Development Programmes | | | | |
| 2702, | Minor Irrigation | | | | |
| 2801, | Power | | | | |
| 2810, | New and Renewable Energy | | | | |
| 2851, | Village and Small Industries | | | | |
| 3054, | Roads and Bridges | | | | |
| 3451, | Secretariat-Economic Services | | | | |
| 3452, | Tourism | | | | |
| 3604, | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | | |
| O-80 | District Plan-Buldhana | | 3,16,84,81,000 | ... | 3,16,84,81,000 |
| 2041, | Taxes on Vehicles | | | | |
| 2053, | District Administration | | | | |
| 2202, | General Education | | | | |
| 2203, | Technical Education. | | | | |
| 2204, | Sports and Youth Services | | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|------------------------------|--|---|--|----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund Rs. | |
| | | | | (4) | Rs. |
| 2205, | | Art and Culture | | | |
| 2210, | | Medical and Public Health | | | |
| 2215, | | Water Supply and Sanitation | | | |
| 2217, | | Urban Development | | | |
| 2220, | | Information and Publicity | | | |
| 2225, | | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | |
| 2230, | | Labour, Employment and Skill Development | | | |
| 2235, | | Social Security and Welfare | | | |
| 2236, | | Nutrition | | | |
| 2403, | | Animal Husbandry | | | |
| 2405, | | Fisheries | | | |
| 2406, | | Forestry and Wild Life | | | |
| 2425, | | Co-operation | | | |
| 2515, | | Other Rural Development Programmes | | | |
| 2702, | | Minor Irrigation | | | |
| 2801, | | Power | | | |
| 2810, | | New and Renewable Energy | | | |
| 2851, | | Village and Small Industries | | | |
| 3054, | | Roads and Bridges | | | |
| 3451, | | Secretariat-Economic Services | | | |
| 3452, | | Tourism | | | |
| 3604, | | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | |
| O-82 | District Plan-Washim | | 2,20,02,74,000 | ... | 2,20,02,74,000 |
| 2041, | | Taxes on Vehicles | | | |
| 2053, | | District Administration | | | |
| 2202, | | General Education | | | |
| 2203, | | Technical Education. | | | |
| 2204, | | Sports and Youth Services | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|--|------------------------|--------------------------------------|--|----------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| 2205, | Art and Culture | | | | |
| 2210, | Medical and Public Health | | | | |
| 2215, | Water Supply and Sanitation | | | | |
| 2217, | Urban Development | | | | |
| 2220, | Information and Publicity | | | | |
| 2225, | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | | |
| 2230, | Labour, Employment and Skill Development | | | | |
| 2235, | Social Security and Welfare | | | | |
| 2236, | Nutrition | | | | |
| 2403, | Animal Husbandry | | | | |
| 2405, | Fisheries | | | | |
| 2406, | Forestry and Wild Life | | | | |
| 2425, | Co-operation | | | | |
| 2515, | Other Rural Development Programmes | | | | |
| 2702, | Minor Irrigation | | | | |
| 2801, | Power | | | | |
| 2810, | New and Renewable Energy | | | | |
| 2851, | Village and Small Industries | | | | |
| 3054, | Roads and Bridges | | | | |
| 3451, | Secretariat-Economic Services | | | | |
| 3452, | Tourism | | | | |
| 3604, | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | | |
| O-84 | District Plan-Palghar | | 2,68,57,70,000 | ... | 2,68,57,70,000 |
| 2041, | Taxes on Vehicles | | | | |
| 2053, | District Administration | | | | |
| 2202, | General Education | | | | |
| 2203, | Technical Education. | | | | |
| 2204, | Sports and Youth Services | | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|------------------------------|---|--------------------------------------|--|-------------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| 2205, | | Art and Culture | | | |
| 2210, | | Medical and Public Health | | | |
| 2217, | | Urban Development | | | |
| 2220, | | Information and Publicity | | | |
| 2230, | | Labour, Employment and Skill Development | | | |
| 2235, | | Social Security and Welfare | | | |
| 2236, | | Nutrition | | | |
| 2403, | | Animal Husbandry | | | |
| 2405, | | Fisheries | | | |
| 2406, | | Forestry and Wild Life | | | |
| 2515, | | Other Rural Development Programmes | | | |
| 2702, | | Minor Irrigation | | | |
| 2801, | | Power | | | |
| 2810, | | New and Renewable Energy | | | |
| 2851, | | Village and Small Industries | | | |
| 3051, | | Ports and Light Houses | | | |
| 3054, | | Roads and Bridges | | | |
| 3451, | | Secretariat-Economic Services | | | |
| 3452, | | Tourism | | | |
| 3604, | | Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | | | |
| | | Total-Planning Department | 2,23,33,27,65,000 | 1,25,30,63,000 | 2,24,58,58,28,000 |
| | | Parliamentary Affairs Department | | | |
| P-1 | Secretariat-General Services | 2052, | 4,69,65,000 | ... | 4,69,65,000 |
| P-2 | Social Security and Welfare | 2235, | 60,000 | ... | 60,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|-------------------------------|--|---|--|-------------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund Rs. | |
| | | Total-Parliamentary Affairs Department | 4,70,25,000 | ... | 4,70,25,000 |
| | | Housing Department | | | |
| Q-1 | Interest Payments | 2049, | ... | 37,70,89,000 | 37,70,89,000 |
| Q-2 | Other Administrative Services | 2070, | 3,56,01,000 | ... | 3,56,01,000 |
| Q-3 | Housing | 2216, | 31,81,62,98,000 | ... | 31,81,62,98,000 |
| | | 2217, | | | |
| | | 2235, | | | |
| | | 2406, | | | |
| Q-4 | Secretariat-Economic Services | 3451, | 14,08,82,000 | ... | 14,08,82,000 |
| | | | | | |
| | | Total-Housing Department | 31,99,27,81,000 | 37,70,89,000 | 32,36,98,70,000 |
| | | Public Health Department | | | |
| R-1 | Medical and Public Health | 2049, | 1,54,64,21,22,000 | 70,55,01,000 | 1,55,34,76,23,000 |
| | | 2210, | | | |
| | | 2211, | | | |
| | | 2235, | | | |
| R-2 | Secretariat Social Services | 2251, | 22,92,50,000 | ... | 22,92,50,000 |
| | | | | | |
| | | Total-Public Health Department | 1,54,87,13,72,000 | 70,55,01,000 | 1,55,57,68,73,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Summs not exceeding - | | Total |
|---|--|---|--------------------------------------|--|-------------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| Medical Education and Drugs Department | | | | | |
| S-1 | Medical and Public Health | 2210, | 62,23,96,19,000 | 1,50,000 | 62,23,97,69,000 |
| S-2 | Social Security and Welfare | 2235, | 40,00,000 | ... | 40,00,000 |
| S-3 | Secretariat Social Services | 2251, | 26,74,31,000 | 1,000 | 26,74,32,000 |
| Total-Medical Education and Drugs Department | | | 62,51,10,50,000 | 1,51,000 | 62,51,12,01,000 |
| Tribal Development Department | | | | | |
| T-1 | Interest Payments | 2049, | ... | 55,85,00,000 | 55,85,00,000 |
| T-2 | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities | 2225, | 1,22,59,30,000 | ... | 1,22,59,30,000 |
| T-3 | Social Security and Welfare | 2235, | 46,80,000 | ... | 46,80,000 |
| T-4 | Secretariat Social Services | 2251, | 21,72,22,000 | ... | 21,72,22,000 |
| T-5 | Revenue Expenditure on Tribal Areas Development Sub Plan | 2053, 2059, 2202, 2204, 2210, 2211, 2215, | 1,35,82,45,37,000 | ... | 1,35,82,45,37,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|--|--|---|---|-------------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| 2216, | Housing | | | | |
| 2217, | Urban Development | | | | |
| 2225, | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | | | | |
| 2230, | Labour, Employment and Skill Development | | | | |
| 2235, | Social Security and Welfare | | | | |
| 2401, | Crop Husbandry | | | | |
| 2402, | Soil and Water Conservation | | | | |
| 2403, | Animal Husbandry | | | | |
| 2405, | Fisheries | | | | |
| 2406, | Forestry and Wild Life | | | | |
| 2425, | Co-operation | | | | |
| 2501, | Special Programmes for Rural Development | | | | |
| 2505, | Rural Employment | | | | |
| 2702, | Minor Irrigation | | | | |
| 2801, | Power | | | | |
| 2810, | New and Renewable Energy | | | | |
| 2851, | Village and Small Industries | | | | |
| 2852, | Industries | | | | |
| 3054, | Roads and Bridges | | | | |
| 3055, | Road Transport | | | | |
| T-9 | District Schemes | Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | 20,00,07,44,000 | ... | 20,00,07,44,000 |
| Total-Tribal Development Department | | | 1,57,27,31,13,000 | 55,85,00,000 | 1,57,83,16,13,000 |
| Environment and Climate Change Department | | | | | |
| U-1 | Interest Payments | 2049, Interest Payments | ... | 10,57,56,000 | 10,57,56,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|--|------------------------------|--|---|--|-----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund Rs. | |
| U-2 | Social Security and Welfare | 2235, Social Security and Welfare | 60,000 | ... | 60,000 |
| U-3 | Secretariat Social Services | 2251, Secretariat Social Services | 7,76,97,000 | ... | 7,76,97,000 |
| U-4 | Ecology and Environment | 3435, Ecology and Environment | 4,49,95,02,000 | ... | 4,49,95,02,000 |
| Total-Environment and Climate Change Department | | | 4,57,72,59,000 | 10,57,56,000 | 4,68,30,15,000 |
| CO-OPERATION, MARKETING AND TEXTILES DEPARTMENT | | | | | |
| V-1 | Interest Payments | 2049, Interest Payments | ... | 12,47,81,000 | 12,47,81,000 |
| V-2 | Co-operation. | 2070, Other Administrative Services 2235, Social Security and Welfare 2406, Forestry and Wild Life 2425, Co-operation 2435, Other Agricultural Programmes 2851, Village and Small Industries 2852, Industries 3451, Secretariat-Economic Services 3456, Civil Supplies | 23,34,14,78,000 | 1,60,000 | 23,34,16,38,000 |
| Total-CO-OPERATION, MARKETING AND TEXTILES DEPARTMENT | | | 23,34,14,78,000 | 12,49,41,000 | 23,46,64,19,000 |
| Higher and Technical Education Department | | | | | |
| W-1 | Interest Payments | 2049, Interest Payments | ... | 3,66,47,08,000 | 3,66,47,08,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Summs not exceeding - | | Total |
|---|---|--|---|--|-------------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund Rs. | |
| W-2 | General Education | 2202, General Education | 1,10,39,61,30,000 | 1,96,000 | 1,10,39,63,26,000 |
| W-3 | Technical Education. | 2203, Technical Education. | 26,35,39,62,000 | 1,50,000 | 26,35,41,12,000 |
| W-4 | Art and Culture | 2205, Art and Culture | 4,38,18,94,000 | ... | 4,38,18,94,000 |
| W-5 | Social Security and Welfare | 2235, Social Security and Welfare | 17,90,000 | ... | 17,90,000 |
| W-6 | Secretariat Social Services | 2251, Secretariat Social Services | 23,01,77,000 | ... | 23,01,77,000 |
| W-7 | Revenue Expenditure on Removal of Regional Imbalance | 2406, Forestry and Wild Life | 1,00,000 | ... | 1,00,000 |
| Total-Higher and Technical Education Department | | | 1,41,36,40,53,000 | 3,66,50,54,000 | 1,45,02,91,07,000 |
| Women and Child Development Department | | | | | |
| X-1 | Social Security and Nutrition | 2235, Social Security and Welfare 2236, Nutrition | 1,48,56,14,56,000 | ... | 1,48,56,14,56,000 |
| X-2 | Secretariat Social Services | 2251, Secretariat Social Services | 16,74,00,000 | ... | 16,74,00,000 |
| Total-Women and Child Development Department | | | 1,48,72,88,56,000 | ... | 1,48,72,88,56,000 |
| Water Supply and Sanitation Department. | | | | | |
| Y-1 | Interest Payments | 2049, Interest Payments | ... | 28,50,00,000 | 28,50,00,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Summs not exceeding - | | Total Rs. |
|---|---|--|---|--|-----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund Rs. | |
| Y-2 | Water Supply and Sanitation | 2215, Water Supply and Sanitation | 60,07,14,06,000 | 10,00,000 | 60,07,24,06,000 |
| Y-3 | Social Security and Welfare | 2235, Social Security and Welfare 2406, Forestry and Wild Life | 19,00,000 | ... | 19,00,000 |
| Y-4 | Minor Irrigation | 2702, Minor Irrigation | 58,52,21,000 | ... | 58,52,21,000 |
| Y-5 | Secretariat-Economic Services | 3451, Secretariat-Economic Services | 25,46,25,000 | ... | 25,46,25,000 |
| | | Total-Water Supply and Sanitation Department. | 60,91,31,52,000 | 28,60,00,000 | 61,19,91,52,000 |
| | | Skills, Employment, Entrepreneurship And Innovation Department | | | |
| ZA-1 | Interest Payments | 2049, Interest Payments | ... | 62,57,55,000 | 62,57,55,000 |
| ZA-2 | Secretariat and Other Social Services | 2203, Technical Education. 2230, Labour, Employment and Skill Development 2235, Social Security and Welfare 2251, Secretariat Social Services 2406, Forestry and Wild Life | 31,44,77,80,000 | 15,03,000 | 31,44,92,83,000 |
| | | Total-Skills, Employment, Entrepreneurship And Innovation Department | 31,44,77,80,000 | 62,72,58,000 | 32,07,50,38,000 |
| | | Maharashtra Legislature Secretariat | | | |
| ZC-1 | Parliament/State/Union Territory Legislatures | 2011, Parliament/State/Union Territory Legislatures | 5,41,13,98,000 | 2,54,60,000 | 5,43,68,58,000 |
| ZC-2 | Social Security and Welfare | 2235, Social Security and Welfare | 40,05,40,000 | ... | 40,05,40,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - (4) | | Total |
|---|--|--|--------------------------------------|-------------------------------------|-----------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund | |
| | | | Rs. | Rs. | Rs. |
| | | Total-Maharashtra Legislature Secretariat | 5,81,19,38,000 | 2,54,60,000 | 5,83,73,98,000 |
| Tourism and Cultural Affairs Department | | | | | |
| ZD-1 | Secretariate and Other Social Services | 2070, 2220, 2251, Secretariat Social Services | 19,87,11,000 | ... | 19,87,11,000 |
| ZD-2 | Art and Culture | 2205, Art and Culture | 13,00,97,84,000 | ... | 13,00,97,84,000 |
| ZD-3 | Social Security and Welfare | 2235, Social Security and Welfare | 3,60,000 | ... | 3,60,000 |
| ZD-4 | Tourism | 3452, Tourism | 20,83,00,00,000 | ... | 20,83,00,00,000 |
| | | Total-Tourism and Cultural Affairs Department | 34,03,88,55,000 | ... | 34,03,88,55,000 |
| Minorities Development Department | | | | | |
| ZE-1 | Minorities Development. | 2052, 2053, 2075, 2205, 2225, 2235, 2406, Secretariat-General Services District Administration Miscellaneous General Services Art and Culture Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Social Security and Welfare Forestry and Wild Life | 9,38,00,01,000 | ... | 9,38,00,01,000 |
| | | Total-Minorities Development Department | 9,38,00,01,000 | ... | 9,38,00,01,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Summs not exceeding - | | Total |
|---|--|--|--------------------------------------|--|-----------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| Marathi Language Department | | | | | |
| ZF-1 | Secretariat-General Services | 2052, Secretariat-General Services | 20,52,23,000 | ... | 20,52,23,000 |
| ZF-2 | Art and Culture | 2205, Art and Culture | 49,14,86,000 | ... | 49,14,86,000 |
| ZF-3 | Social Security and Welfare | 2235, Social Security and Welfare | 2,40,000 | ... | 2,40,000 |
| Total-Marathi Language Department | | | 69,69,49,000 | ... | 69,69,49,000 |
| Other Backward Bahujan Welfare Department | | | | | |
| ZG-1 | Interest Payments | 2049, Interest Payments | ... | 38,90,91,000 | 38,90,91,000 |
| ZG-2 | Secretariate and Other Social Services | 2216, Housing 2251, Secretariat Social Services | 20,61,17,000 | 1,000 | 20,61,18,000 |
| ZG-3 | Welfare of Vimulta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes. | 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare | 44,86,27,73,000 | ... | 44,86,27,73,000 |
| Total-Other Backward Bahujan Welfare Department | | | 45,06,88,90,000 | 38,90,92,000 | 45,45,79,82,000 |
| Soil and Water Conservation Department | | | | | |
| ZH-1 | Interest Payments | 2049, Interest Payments | ... | 6,000 | 6,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - (4) | | Total Rs. |
|---|--|---|---|--|--------------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund Rs. | |
| ZH-2 | Social Security and Welfare | 2235, Social Security and Welfare | 50,00,000 | ... | 50,00,000 |
| ZH-3 | Irrigation, Power and Other Economic Services | 2402, Soil and Water Conservation 2406, Forestry and Wild Life 2702, Minor Irrigation | 7,36,58,32,000 | ... | 7,36,58,32,000 |
| ZH-4 | Secretariat-Economic Services | 3451, Secretariat-Economic Services | 18,03,61,000 | ... | 18,03,61,000 |
| | | Total-Soil and Water Conservation Department | 7,55,11,93,000 | 6,000 | 7,55,11,99,000 |
| | | Persons with Disabilities Welfare Department | | | |
| ZI-1 | Interest Payments | 2049, Interest Payments | ... | 11,00,00,000 | 11,00,00,000 |
| ZI-2 | Secretariat Social Services | 2251, Secretariat Social Services | 20,69,45,000 | ... | 20,69,45,000 |
| ZI-3 | Social Security and Welfare | 2235, Social Security and Welfare | 15,26,30,19,000 | ... | 15,26,30,19,000 |
| | | Total-Persons with Disabilities Welfare Department | 15,46,99,64,000 | 11,00,00,000 | 15,57,99,64,000 |
| | | Total-A-Expenditure on Revenue Account | 46,67,13,65,28,000 | 6,28,71,47,27,000 | 52,95,85,12,55,000 |
| | | B-Expenditure on Capital Account | | | |
| | | General Administration Department | | | |
| A-9 | Capital Outlay on Public Works | 4059, Capital Outlay on Public Works 4070, Capital Outlay on Other Administrative Services 5053, Capital Outlay on Civil Aviation | 1,95,48,05,000 | ... | 1,95,48,05,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|---|---|---|--|-----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund Rs. | |
| | | | Rs. | Rs. | Rs. |
| A-10 | Loans to Government Servants etc | 5275, Capital Outlay on Other Communication Services 7610, Loans to Government Servants etc | 16,62,40,000 | ... | 16,62,40,000 |
| | | Total-General Administration Department | 2,12,10,45,000 | ... | 2,12,10,45,000 |
| | | Home Department | | | |
| B-10 | Capital Expenditure on Economic Services | 4055, Capital Outlay on Police 4070, Capital Outlay on Other Administrative Services 5002, Capital Outlay on Indian Railways-Commercial Line 5055, Capital Outlay on Road Transport | 28,20,25,33,000 | ... | 28,20,25,33,000 |
| B-11 | Loans to Government Servants etc | 7610, Loans to Government Servants etc | 93,32,18,000 | ... | 93,32,18,000 |
| | | Total-Home Department | 29,13,57,51,000 | ... | 29,13,57,51,000 |
| | | Revenue and Forest Department | | | |
| C-9 | Capital Expenditure on Other Administrative Services and on Social Services | 4235, Capital Outlay on Social Security and Welfare 4250, Capital Outlay on Other Social Services 6245, Loans for Relief on Account of Natural Calamities | 1,18,000 | 1,00,00,000 | 1,01,18,000 |
| C-10 | Capital Expenditure on Economic Services | 4406, Capital Outlay on Forestry and Wild Life 4415, Capital Outlay on Agricultural Research and Education 4701, Capital Outlay on Medium Irrigation 5475, Capital Outlay on Other General Economic Services 6401, Loans for Crop Husbandry | 13,36,79,95,000 | ... | 13,36,79,95,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Summs not exceeding - | | Total | |
|---|--|------------------------|--|--|-------------|-----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund Rs. | | |
| C-11 | Internal Debt of the State Government | 6003, | Internal Debt of the State Government | ... | 1,000 | 1,000 |
| C-12 | Loans to Government Servants etc | 7610, | Loans to Government Servants etc | 2,03,08,50,000 | ... | 2,03,08,50,000 |
| | | | Total-Revenue and Forest Department | 15,39,89,63,000 | 1,00,01,000 | 15,40,89,64,000 |
| Agriculture and ADF Department | | | | | | |
| D-8 | Capital Outlay on Animal Husbandry | 4403, | Capital Outlay on Animal Husbandry | 37,26,35,000 | ... | 37,26,35,000 |
| D-9 | Capital Expenditure on Fisheries | 4405, 6405, | Capital Outlay on Fisheries Loans for Fisheries | 1,76,07,79,000 | ... | 1,76,07,79,000 |
| D-10 | Internal Debt of the State Government | 4404, 6003, | Capital Outlay On Dairy Development Internal Debt of the State Government | 2,48,83,00,000 | 1,000 | 2,48,83,01,000 |
| D-11 | Loans to Government Servants,etc | 6216, 7610, | Loans for Housing Loans to Government Servants etc | 27,96,72,000 | ... | 27,96,72,000 |
| | | | Total-Agriculture and ADF Department | 4,90,13,86,000 | 1,000 | 4,90,13,87,000 |
| School Education and Sports Department. | | | | | | |
| E-4 | Capital Outlay on Education, Sports, Art and Culture | 4202, | Capital Outlay on Education, Sports, Art and Culture | 2,01,00,04,000 | ... | 2,01,00,04,000 |
| E-5 | Loans to Government Servants etc | 7610, | Loans to Government Servants etc | 11,74,98,000 | ... | 11,74,98,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Summs not exceeding - | | Total Rs. |
|---|---|--|---|--|-------------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund Rs. | |
| | | Total-School Education and Sports Department. | 2,12,75,02,000 | ... | 2,12,75,02,000 |
| | | Urban Development Department | | | |
| F-5 | Capital Expenditure on Social Services | 4217, 5475, Capital Outlay on Urban Development Capital Outlay on Other General Economic Services | 32,06,00,02,000 | ... | 32,06,00,02,000 |
| F-7 | Loans for Urban Development | 6217, Loans for Urban Development | 52,74,00,12,000 | ... | 52,74,00,12,000 |
| F-8 | Loans to Government Servants etc | 7610, Loans to Government Servants etc | 6,47,40,000 | ... | 6,47,40,000 |
| | | Total-Urban Development Department | 84,86,47,54,000 | ... | 84,86,47,54,000 |
| | | Finance Department | | | |
| G-8 | Capital Outlay on Other Administrative Services | 4070, 5475, Capital Outlay on Other Administrative Services Capital Outlay on Other General Economic Services | 1,95,42,59,000 | ... | 1,95,42,59,000 |
| G-9 | Public Debt and Inter State Settlement | 6003, 6004, 7810, Internal Debt of the State Government Loans and Advances from the Central Government Inter State Settlement | ... | 5,54,76,70,06,000 | 5,54,76,70,06,000 |
| G-10 | Loans to Government Servants etc | 7610, Loans to Government Servants etc | 2,06,93,20,000 | ... | 2,06,93,20,000 |
| | | Total-Finance Department | 4,02,35,79,000 | 5,54,76,70,06,000 | 5,58,79,05,85,000 |
| | | Public Works Department | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|---|---|---|--|-------------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund Rs. | |
| H-7 | Capital Expenditure on Social Services and Other Economic Services. | 4216, Capital Outlay on Housing 4711, Capital Outlay on Flood Control Projects 5054, Capital Outlay on Roads and Bridges | 2,01,90,53,22,000 | ... | 2,01,90,53,22,000 |
| H-8 | Capital Expenditure on Public Works Administrative and Functional Buildings. | 4059, Capital Outlay on Public Works 4202, Capital Outlay on Education, Sports, Art and Culture 4210, Capital Outlay on Medical and Public Health 4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities 4235, Capital Outlay on Social Security and Welfare 4250, Capital Outlay on Other Social Services | 48,40,79,27,000 | 20,00,00,000 | 48,60,79,27,000 |
| H-9 | Capital Outlay on Removal of Regional Imbalance | 4202, Capital Outlay on Education, Sports, Art and Culture 4210, Capital Outlay on Medical and Public Health 4250, Capital Outlay on Other Social Services | 46,58,19,000 | ... | 46,58,19,000 |
| H-11 | Loans to Government Servants etc | 7610, Loans to Government Servants etc | 51,89,75,000 | ... | 51,89,75,000 |
| Total-Public Works Department | | | 2,51,29,80,43,000 | 20,00,00,000 | 2,51,49,80,43,000 |
| Water Resources Department | | | | | |
| I-5 | Capital Expenditure on Irrigation | 4402, Capital Outlay on Soil and Water Conservation 4700, Capital Outlay on Major Irrigation 4701, Capital Outlay on Medium Irrigation 4702, Capital Outlay on Minor Irrigation 4705, Capital Outlay on Command Area Development | 1,77,85,83,72,000 | 20,00,000 | 1,77,86,03,72,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|--|---|--------------------------------------|--|-------------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| I-6 | Internal Debt of the State Government | 6003, | ... | 17,18,41,00,000 | 17,18,41,00,000 |
| I-7 | Loans to Government Servants etc | 7610, | 1,08,12,50,000 | ... | 1,08,12,50,000 |
| | | | | | |
| | | Total-Water Resources Department | 1,78,93,96,22,000 | 17,18,61,00,000 | 1,96,12,57,22,000 |
| | | | | | |
| | | Law and Judiciary Department | | | |
| J-4 | Capital Outlay on Public Works | 4059, | 24,00,00,000 | ... | 24,00,00,000 |
| J-5 | Loans to Government Servants etc | 7610, | 29,02,01,000 | ... | 29,02,01,000 |
| | | Total-Law and Judiciary Department | 53,02,01,000 | ... | 53,02,01,000 |
| | | | | | |
| | | INDUSTRIES, ENERGY, LABOUR AND MINING DEPARTMENT | | | |
| K-9 | Capital Expenditure on Economic and Social Services | 4058, | 1,10,25,50,000 | ... | 1,10,25,50,000 |
| | | 4851, | | | |
| | | 6250, | | | |
| | | | | | |
| K-10 | Capital Expenditure on Industries | 4875, | 2,50,00,00,000 | ... | 2,50,00,00,000 |
| K-11 | Capital Expenditure on Energy. | 4801, | 32,00,00,03,000 | ... | 32,00,00,03,000 |
| | | 6801, | | | |
| | | 6875, | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|--|--|--------------------------------------|--|-------------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| K-13 | Loans to Government Servants etc | 7610, Loans to Government Servants etc | 14,81,39,000 | ... | 14,81,39,000 |
| | | Total-INDUSTRIES, ENERGY, LABOUR AND MINING DEPARTMENT | 35,75,06,92,000 | ... | 35,75,06,92,000 |
| | | Rural Development Department | | | |
| L-7 | Capital Expenditure on Rural Development | 4515, Capital Outlay on Other Rural Development Programmes | 72,74,60,09,000 | ... | 72,74,60,09,000 |
| | | 5054, Capital Outlay on Roads and Bridges | | | |
| | | 6216, Loans for Housing | | | |
| L-8 | Loans to Government Servants etc | 7610, Loans to Government Servants etc | 4,01,60,000 | ... | 4,01,60,000 |
| | | Total-Rural Development Department | 72,78,61,69,000 | ... | 72,78,61,69,000 |
| | | Food, Civil Supplies and Consumer Protection Department | | | |
| M-4 | Capital Outlay on Food Storage and Warehousing | 4408, Capital Outlay on Food Storage and Warehousing | 1,53,30,34,81,000 | ... | 1,53,30,34,81,000 |
| M-5 | Capital Outlay on Other General Economic Services | 5475, Capital Outlay on Other General Economic Services | 18,60,01,000 | ... | 18,60,01,000 |
| M-6 | Loans to Government Servants etc | 7610, Loans to Government Servants etc | 7,73,01,000 | ... | 7,73,01,000 |
| | | Total-Food, Civil Supplies and Consumer Protection Department | 1,53,56,67,83,000 | ... | 1,53,56,67,83,000 |
| | | Social Justice and Special Assistance Department | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|--|---|--|---|--|-----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund Rs. | |
| N-4 | Capital Expenditure on Social Services | Capital Outlay on Public Works | 10,32,50,03,000 | ... | 10,32,50,03,000 |
| | | Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities | | | |
| | | Capital Outlay on Social Security and Welfare | | | |
| | | Capital Outlay on Soil and Water Conservation | | | |
| | | Capital Outlay on Co-operation | | | |
| | | Loans for Welfare of Scheduled Castes, Scheduled Tribes , Other Backward Classes and Minorities. | | | |
| N-5 | Loans to Government Servants, etc | Loans for Housing | 7,98,93,000 | ... | 7,98,93,000 |
| | | Loans to Government Servants etc | | | |
| N-7 | District Schemes | Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities | 59,87,66,000 | ... | 59,87,66,000 |
| N-8 | Loans for Welfare of Scheduled Castes, Scheduled Tribes ,Other Backward Classes and Minorities. | Loans for Welfare of Scheduled Castes, Scheduled Tribes , Other Backward Classes and Minorities. | 1,20,79,000 | ... | 1,20,79,000 |
| Total-Social Justice and Special Assistance Department | | | 11,01,57,41,000 | ... | 11,01,57,41,000 |
| Planning Department | | | | | |
| O-10 | Capital Outlay on Other Rural Development | Capital Outlay on Other Social Services | 68,97,55,44,000 | ... | 68,97,55,44,000 |
| | | Capital Outlay on Other Rural Development Programmes | | | |
| | | Capital outlay on Tourism | | | |
| O-11 | Capital Outlay on Hill Areas. | Capital Outlay on Hill Areas. | 2,55,00,00,000 | ... | 2,55,00,00,000 |
| O-12 | Investment in General Financial and Trading Institutions | Investment in General Financial and Trading Institutions | 20,00,00,000 | ... | 20,00,00,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|----------------------------------|--|---|---|----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| O-13 | Loans to Government Servants etc | 7610, Loans to Government Servants etc | 3,69,20,000 | ... | 3,69,20,000 |
| O-15 | District Plan-Mumbai City | 4055, Capital Outlay on Police 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4235, Capital Outlay on Social Security and Welfare 4250, Capital Outlay on Other Social Services 4405, Capital Outlay on Fisheries 4515, Capital Outlay on Other Rural Development Programmes | 1,65,77,00,000 | ... | 1,65,77,00,000 |
| O-17 | District Plan-Mumbai Suburban | 4055, Capital Outlay on Police 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4235, Capital Outlay on Social Security and Welfare 4250, Capital Outlay on Other Social Services 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes 6250, Loans for Other Social Services | 1,50,79,90,000 | ... | 1,50,79,90,000 |
| O-19 | District Plan-Thane | 4055, Capital Outlay on Police 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4235, Capital Outlay on Social Security and Welfare 4250, Capital Outlay on Other Social Services | 1,77,82,00,000 | ... | 1,77,82,00,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|------------------------------|--|---|--|-----------------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund Rs. | |
| O-27 | District Plan-Pune | 4055, Capital Outlay on Police 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4235, Capital Outlay on Social Security and Welfare 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes 4702, Capital Outlay on Minor Irrigation 4711, Capital Outlay on Flood Control Projects 5054, Capital Outlay on Roads and Bridges 6217, Loans for Urban Development 6250, Loans for Other Social Services 6851, Loans for Village and Small Industries. | Rs. 1,85,39,84,000 | Rs. ... | Rs. 1,85,39,84,000 |
| O-29 | District Plan-Satara | 4055, Capital Outlay on Police 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4235, Capital Outlay on Social Security and Welfare 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes | Rs. 1,08,26,29,000 | Rs. ... | Rs. 1,08,26,29,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. | |
|---|------------------------------|------------------------|--|---|--------------|----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | | |
| O-31 | District Plan-Sangli | 4711, | Capital Outlay on Flood Control Projects | | | |
| | | 5054, | Capital Outlay on Roads and Bridges | | | |
| | | 6217, | Loans for Urban Development | | | |
| | | 6250, | Loans for Other Social Services | | | |
| | | 6851, | Loans for Village and Small Industries. | | | |
| | | 4055, | Capital Outlay on Police | 1,37,64,29,000 | ... | 1,37,64,29,000 |
| | | 4059, | Capital Outlay on Public Works | | | |
| | | 4210, | Capital Outlay on Medical and Public Health | | | |
| | | 4216, | Capital Outlay on Housing | | | |
| | | 4235, | Capital Outlay on Social Security and Welfare | | | |
| | | 4250, | Capital Outlay on Other Social Services | | | |
| | | 4402, | Capital Outlay on Soil and Water Conservation | | | |
| | | 4403, | Capital Outlay on Animal Husbandry | | | |
| | | 4405, | Capital Outlay on Fisheries | | | |
| | | 4406, | Capital Outlay on Forestry and Wild Life | | | |
| O-33 | District Plan-Solapur | 4515, | Capital Outlay on Other Rural Development Programmes | | | |
| | | 4702, | Capital Outlay on Minor Irrigation | | | |
| | | 4711, | Capital Outlay on Flood Control Projects | | | |
| | | 5054, | Capital Outlay on Roads and Bridges | | | |
| | | 6217, | Loans for Urban Development | | | |
| | | 6250, | Loans for Other Social Services | | | |
| | | 6851, | Loans for Village and Small Industries. | | | |
| | | 4055, | Capital Outlay on Police | 1,53,43,50,000 | ... | 1,53,43,50,000 |
| | | 4059, | Capital Outlay on Public Works | | | |
| | | 4210, | Capital Outlay on Medical and Public Health | | | |
| | | 4216, | Capital Outlay on Housing | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|------------------------------|--|--------------------------------------|--|----------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| | | Capital Outlay on Social Security and Welfare | | | |
| | | Capital Outlay on Other Social Services | | | |
| | | Capital Outlay on Soil and Water Conservation | | | |
| | | Capital Outlay on Animal Husbandry | | | |
| | | Capital Outlay on Forestry and Wild Life | | | |
| | | Capital Outlay on Other Rural Development Programmes | | | |
| | | Capital Outlay on Minor Irrigation | | | |
| | | Capital Outlay on Roads and Bridges | | | |
| | | Loans for Urban Development | | | |
| | | Loans for Other Social Services | | | |
| | | | Rs. | Rs. | Rs. |
| O-35 | District Plan-Kolhapur | Capital Outlay on Police | 1,38,49,91,000 | ... | 1,38,49,91,000 |
| | | Capital Outlay on Public Works | | | |
| | | Capital Outlay on Medical and Public Health | | | |
| | | Capital Outlay on Housing | | | |
| | | Capital Outlay on Social Security and Welfare | | | |
| | | Capital Outlay on Other Social Services | | | |
| | | Capital Outlay on Soil and Water Conservation | | | |
| | | Capital Outlay on Animal Husbandry | | | |
| | | Capital Outlay on Fisheries | | | |
| | | Capital Outlay on Forestry and Wild Life | | | |
| | | Capital Outlay on Other Rural Development Programmes | | | |
| | | Capital Outlay on Minor Irrigation | | | |
| | | Capital Outlay on Flood Control Projects | | | |
| | | Capital Outlay on Roads and Bridges | | | |
| | | Loans for Urban Development | | | |
| | | Loans for Other Social Services | | | |
| | | Loans for Village and Small Industries. | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|------------------------------|--|--------------------------------------|--|----------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| O-37 | District Plan-Nashik | 4055, Capital Outlay on Police | | | |
| | | 4059, Capital Outlay on Public Works | 1,73,32,00,000 | ... | 1,73,32,00,000 |
| | | 4210, Capital Outlay on Medical and Public Health | | | |
| | | 4216, Capital Outlay on Housing | | | |
| | | 4235, Capital Outlay on Social Security and Welfare | | | |
| | | 4250, Capital Outlay on Other Social Services | | | |
| | | 4402, Capital Outlay on Soil and Water Conservation | | | |
| | | 4403, Capital Outlay on Animal Husbandry | | | |
| | | 4406, Capital Outlay on Forestry and Wild Life | | | |
| | | 4515, Capital Outlay on Other Rural Development Programmes | | | |
| | | 4702, Capital Outlay on Minor Irrigation | | | |
| | | 5054, Capital Outlay on Roads and Bridges | | | |
| | | 6250, Loans for Other Social Services | | | |
| O-39 | District Plan-Dhule | 4055, Capital Outlay on Police | 72,62,55,000 | ... | 72,62,55,000 |
| | | 4059, Capital Outlay on Public Works | | | |
| | | 4202, Capital Outlay on Education, Sports, Art and Culture | | | |
| | | 4210, Capital Outlay on Medical and Public Health | | | |
| | | 4216, Capital Outlay on Housing | | | |
| | | 4235, Capital Outlay on Social Security and Welfare | | | |
| | | 4250, Capital Outlay on Other Social Services | | | |
| | | 4402, Capital Outlay on Soil and Water Conservation | | | |
| | | 4403, Capital Outlay on Animal Husbandry | | | |
| | | 4405, Capital Outlay on Fisheries | | | |
| | | 4406, Capital Outlay on Forestry and Wild Life | | | |
| | | 4515, Capital Outlay on Other Rural Development Programmes | | | |
| | | 4711, Capital Outlay on Flood Control Projects | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|------------------------------|---|---|---|----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| | | | Rs. | Rs. | Rs. |
| | | | | ... | |
| O-41 | District Plan-Jalgaon | 5054, Capital Outlay on Roads and Bridges 6217, Loans for Urban Development 6250, Loans for Other Social Services | 1,27,02,04,000 | ... | 1,27,02,04,000 |
| | | 4055, Capital Outlay on Police 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4235, Capital Outlay on Social Security and Welfare 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes 4702, Capital Outlay on Minor Irrigation 5054, Capital Outlay on Roads and Bridges 6217, Loans for Urban Development 6250, Loans for Other Social Services | | | |
| O-43 | District Plan-Ahmednagar | 4055, Capital Outlay on Police 4059, Capital Outlay on Public Works 4202, Capital Outlay on Education, Sports, Art and Culture 4210, Capital Outlay on Medical and Public Health 4235, Capital Outlay on Social Security and Welfare 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes | 1,68,54,10,000 | ... | 1,68,54,10,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total | |
|---|---|--|--------------------------------------|--|-------|--------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | | |
| | | | Rs. | Rs. | Rs. | |
| O-45 | District Plan-Nandurbar | 4702, Capital Outlay on Minor Irrigation | | | | |
| | | 5054, Capital Outlay on Roads and Bridges | | | | |
| | | 6250, Loans for Other Social Services | | | | |
| | | 4055, Capital Outlay on Police | | 45,81,20,000 | ... | 45,81,20,000 |
| | | 4059, Capital Outlay on Public Works | | | | |
| | | 4210, Capital Outlay on Medical and Public Health | | | | |
| | | 4235, Capital Outlay on Social Security and Welfare | | | | |
| | | 4402, Capital Outlay on Soil and Water Conservation | | | | |
| | | 4403, Capital Outlay on Animal Husbandry | | | | |
| | | 4515, Capital Outlay on Other Rural Development Programmes | | | | |
| | | 5054, Capital Outlay on Roads and Bridges | | | | |
| 6250, Loans for Other Social Services | | | | | | |
| 6851, Loans for Village and Small Industries. | | | | | | |
| O-47 | District Plan-Chhatrapati Sambhajinagar | 4055, Capital Outlay on Police | | 1,73,36,07,000 | ... | |
| | | 4059, Capital Outlay on Public Works | | | | |
| | | 4210, Capital Outlay on Medical and Public Health | | | | |
| | | 4216, Capital Outlay on Housing | | | | |
| | | 4235, Capital Outlay on Social Security and Welfare | | | | |
| | | 4250, Capital Outlay on Other Social Services | | | | |
| | | 4402, Capital Outlay on Soil and Water Conservation | | | | |
| | | 4403, Capital Outlay on Animal Husbandry | | | | |
| | | 4406, Capital Outlay on Forestry and Wild Life | | | | |
| | | 4515, Capital Outlay on Other Rural Development Programmes | | | | |
| | | 4711, Capital Outlay on Flood Control Projects | | | | |
| 5054, Capital Outlay on Roads and Bridges | | | | | | |
| 6217, Loans for Urban Development | | | | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|------------------------------|--|---|--|--------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund Rs. | |
| | | | | (4) | |
| O-49 | District Plan-Jalna | 6250, Loans for Other Social Services 6851, Loans for Village and Small Industries. | | 54,50,70,000 | 54,50,70,000 |
| | | 4055, Capital Outlay on Police 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4235, Capital Outlay on Social Security and Welfare 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes 4711, Capital Outlay on Flood Control Projects 5054, Capital Outlay on Roads and Bridges 6217, Loans for Urban Development 6250, Loans for Other Social Services 6851, Loans for Village and Small Industries. | | ... | |
| O-51 | District Plan-Parbhani | 4055, Capital Outlay on Police 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4235, Capital Outlay on Social Security and Welfare 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes 5054, Capital Outlay on Roads and Bridges | 63,23,28,000 | ... | 63,23,28,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|------------------------------|--|---|---|----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| | | 6217, Loans for Urban Development | | | |
| | | 6250, Loans for Other Social Services | | | |
| | | 6851, Loans for Village and Small Industries. | | | |
| O-53 | District Plan-Nanded | 4055, Capital Outlay on Police | 1,05,88,02,000 | ... | 1,05,88,02,000 |
| | | 4059, Capital Outlay on Public Works | | | |
| | | 4210, Capital Outlay on Medical and Public Health | | | |
| | | 4216, Capital Outlay on Housing | | | |
| | | 4235, Capital Outlay on Social Security and Welfare | | | |
| | | 4250, Capital Outlay on Other Social Services | | | |
| | | 4402, Capital Outlay on Soil and Water Conservation | | | |
| | | 4403, Capital Outlay on Animal Husbandry | | | |
| | | 4406, Capital Outlay on Forestry and Wild Life | | | |
| | | 4515, Capital Outlay on Other Rural Development Programmes | | | |
| | | 4702, Capital Outlay on Minor Irrigation | | | |
| | | 4711, Capital Outlay on Flood Control Projects | | | |
| | | 5054, Capital Outlay on Roads and Bridges | | | |
| | | 6217, Loans for Urban Development | | | |
| | | 6250, Loans for Other Social Services | | | |
| | | 6851, Loans for Village and Small Industries. | | | |
| O-55 | District Plan-Beed | 4055, Capital Outlay on Police | 1,27,10,83,000 | ... | 1,27,10,83,000 |
| | | 4059, Capital Outlay on Public Works | | | |
| | | 4210, Capital Outlay on Medical and Public Health | | | |
| | | 4235, Capital Outlay on Social Security and Welfare | | | |
| | | 4250, Capital Outlay on Other Social Services | | | |
| | | 4402, Capital Outlay on Soil and Water Conservation | | | |
| | | 4403, Capital Outlay on Animal Husbandry | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|------------------------------|--|---|---|--------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| | | 4406, Capital Outlay on Forestry and Wild Life | | | |
| | | 4515, Capital Outlay on Other Rural Development Programmes | | | |
| | | 5054, Capital Outlay on Roads and Bridges | | | |
| | | 6217, Loans for Urban Development | | | |
| | | 6250, Loans for Other Social Services | | | |
| | | 4055, Capital Outlay on Police | 72,58,32,000 | .. | 72,58,32,000 |
| | | 4059, Capital Outlay on Public Works | | | |
| | | 4210, Capital Outlay on Medical and Public Health | | | |
| | | 4216, Capital Outlay on Housing | | | |
| | | 4250, Capital Outlay on Other Social Services | | | |
| | | 4402, Capital Outlay on Soil and Water Conservation | | | |
| | | 4405, Capital Outlay on Fisheries | | | |
| | | 4406, Capital Outlay on Forestry and Wild Life | | | |
| | | 5054, Capital Outlay on Roads and Bridges | | | |
| | | 6217, Loans for Urban Development | | | |
| | | 6250, Loans for Other Social Services | | | |
| | | 6851, Loans for Village and Small Industries. | | | |
| | | 4055, Capital Outlay on Police | 81,37,22,000 | .. | 81,37,22,000 |
| | | 4059, Capital Outlay on Public Works | | | |
| | | 4210, Capital Outlay on Medical and Public Health | | | |
| | | 4216, Capital Outlay on Housing | | | |
| | | 4235, Capital Outlay on Social Security and Welfare | | | |
| | | 4250, Capital Outlay on Other Social Services | | | |
| | | 4403, Capital Outlay on Animal Husbandry | | | |
| | | 4406, Capital Outlay on Forestry and Wild Life | | | |
| | | 5054, Capital Outlay on Roads and Bridges | | | |
| O-57 | District Plan-Latur | | | | |
| O-59 | District Plan-Dharashiv | | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|------------------------------|--|---|---|----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| | | Loans for Other Social Services | | | |
| | 6250, | | | | |
| O-61 | District Plan-Hingoli | | 57,45,87,000 | ... | 57,45,87,000 |
| | | Capital Outlay on Police | | | |
| | 4055, | | | | |
| | 4059, | Capital Outlay on Public Works | | | |
| | 4210, | Capital Outlay on Medical and Public Health | | | |
| | 4216, | Capital Outlay on Housing | | | |
| | 4235, | Capital Outlay on Social Security and Welfare | | | |
| | 4250, | Capital Outlay on Other Social Services | | | |
| | 4402, | Capital Outlay on Soil and Water Conservation | | | |
| | 4403, | Capital Outlay on Animal Husbandry | | | |
| | 4406, | Capital Outlay on Forestry and Wild Life | | | |
| | 4515, | Capital Outlay on Other Rural Development Programmes | | | |
| | 4702, | Capital Outlay on Minor Irrigation | | | |
| | 4711, | Capital Outlay on Flood Control Projects | | | |
| | 5054, | Capital Outlay on Roads and Bridges | | | |
| | 6217, | Loans for Urban Development | | | |
| | 6250, | Loans for Other Social Services | | | |
| | 6851, | Loans for Village and Small Industries. | | | |
| | | Capital Outlay on Police | 2,60,29,18,000 | ... | 2,60,29,18,000 |
| O-63 | District Plan-Nagpur | | | | |
| | 4055, | | | | |
| | 4059, | Capital Outlay on Public Works | | | |
| | 4210, | Capital Outlay on Medical and Public Health | | | |
| | 4235, | Capital Outlay on Social Security and Welfare | | | |
| | 4250, | Capital Outlay on Other Social Services | | | |
| | 4402, | Capital Outlay on Soil and Water Conservation | | | |
| | 4403, | Capital Outlay on Animal Husbandry | | | |
| | 4406, | Capital Outlay on Forestry and Wild Life | | | |
| | 4515, | Capital Outlay on Other Rural Development Programmes | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|------------------------------|--|---|---|--------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| | | | Rs. | Rs. | Rs. |
| | | 4702, Capital Outlay on Minor Irrigation | | | |
| | | 4711, Capital Outlay on Flood Control Projects | | | |
| | | 5054, Capital Outlay on Roads and Bridges | | | |
| | | 6217, Loans for Urban Development | | | |
| | | 6250, Loans for Other Social Services | | | |
| | | 6851, Loans for Village and Small Industries. | | | |
| | | 4055, Capital Outlay on Police | 68,51,84,000 | ... | 68,51,84,000 |
| | | 4059, Capital Outlay on Public Works | | | |
| | | 4210, Capital Outlay on Medical and Public Health | | | |
| | | 4216, Capital Outlay on Housing | | | |
| | | 4235, Capital Outlay on Social Security and Welfare | | | |
| | | 4250, Capital Outlay on Other Social Services | | | |
| | | 4402, Capital Outlay on Soil and Water Conservation | | | |
| | | 4403, Capital Outlay on Animal Husbandry | | | |
| | | 4406, Capital Outlay on Forestry and Wild Life | | | |
| | | 4515, Capital Outlay on Other Rural Development Programmes | | | |
| | | 4711, Capital Outlay on Flood Control Projects | | | |
| | | 5054, Capital Outlay on Roads and Bridges | | | |
| | | 6217, Loans for Urban Development | | | |
| | | 6250, Loans for Other Social Services | | | |
| | | 4055, Capital Outlay on Police | 42,56,10,000 | ... | 42,56,10,000 |
| | | 4059, Capital Outlay on Public Works | | | |
| | | 4202, Capital Outlay on Education, Sports, Art and Culture | | | |
| | | 4210, Capital Outlay on Medical and Public Health | | | |
| | | 4216, Capital Outlay on Housing | | | |
| | | 4235, Capital Outlay on Social Security and Welfare | | | |
| O-65 | District Plan-Wardha | | | | |
| O-67 | District Plan-Bhandara | | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|------------------------------|--|--------------------------------------|--|----------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| | | Capital Outlay on Other Social Services | | | |
| | | Capital Outlay on Soil and Water Conservation | | | |
| | | Capital Outlay on Animal Husbandry | | | |
| | | Capital Outlay on Forestry and Wild Life | | | |
| | | Capital Outlay on Other Rural Development Programmes | | | |
| | | Capital Outlay on Minor Irrigation | | | |
| | | Capital Outlay on Flood Control Projects | | | |
| | | Capital Outlay on Roads and Bridges | | | |
| | | Loans for Urban Development | | | |
| | | Loans for Other Social Services | | | |
| O-69 | District Plan-Chandrapur | Capital Outlay on Police | 1,20,69,52,000 | ... | 1,20,69,52,000 |
| | | Capital Outlay on Public Works | | | |
| | | Capital Outlay on Medical and Public Health | | | |
| | | Capital Outlay on Housing | | | |
| | | Capital Outlay on Social Security and Welfare | | | |
| | | Capital Outlay on Other Social Services | | | |
| | | Capital Outlay on Soil and Water Conservation | | | |
| | | Capital Outlay on Animal Husbandry | | | |
| | | Capital Outlay on Fisheries | | | |
| | | Capital Outlay on Forestry and Wild Life | | | |
| | | Capital Outlay on Minor Irrigation | | | |
| | | Capital Outlay on Flood Control Projects | | | |
| | | Capital Outlay on Roads and Bridges | | | |
| | | Loans for Other Social Services | | | |
| O-71 | District Plan-Gadchiroli | Capital Outlay on Police | 1,07,16,00,000 | ... | 1,07,16,00,000 |
| | | Capital Outlay on Public Works | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|------------------------------|--|---|---|--------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| | | | Rs. | Rs. | Rs. |
| | | 4202, Capital Outlay on Education, Sports, Art and Culture | | | |
| | | 4210, Capital Outlay on Medical and Public Health | | | |
| | | 4216, Capital Outlay on Housing | | | |
| | | 4235, Capital Outlay on Social Security and Welfare | | | |
| | | 4250, Capital Outlay on Other Social Services | | | |
| | | 4402, Capital Outlay on Soil and Water Conservation | | | |
| | | 4403, Capital Outlay on Animal Husbandry | | | |
| | | 4405, Capital Outlay on Fisheries | | | |
| | | 4406, Capital Outlay on Forestry and Wild Life | | | |
| | | 4515, Capital Outlay on Other Rural Development Programmes | | | |
| | | 4702, Capital Outlay on Minor Irrigation | | | |
| | | 4711, Capital Outlay on Flood Control Projects | | | |
| | | 5054, Capital Outlay on Roads and Bridges | | | |
| | | 6250, Loans for Other Social Services | | | |
| | | | Rs. | Rs. | Rs. |
| O-73 | District Plan-Gondia | | 73,13,42,000 | .. | 73,13,42,000 |
| | | 4055, Capital Outlay on Police | | | |
| | | 4059, Capital Outlay on Public Works | | | |
| | | 4202, Capital Outlay on Education, Sports, Art and Culture | | | |
| | | 4210, Capital Outlay on Medical and Public Health | | | |
| | | 4216, Capital Outlay on Housing | | | |
| | | 4235, Capital Outlay on Social Security and Welfare | | | |
| | | 4250, Capital Outlay on Other Social Services | | | |
| | | 4402, Capital Outlay on Soil and Water Conservation | | | |
| | | 4403, Capital Outlay on Animal Husbandry | | | |
| | | 4405, Capital Outlay on Fisheries | | | |
| | | 4406, Capital Outlay on Forestry and Wild Life | | | |
| | | 4515, Capital Outlay on Other Rural Development Programmes | | | |
| | | 4702, Capital Outlay on Minor Irrigation | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|------------------------------|--|---|---|----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| | | | Rs. | Rs. | Rs. |
| | | 4402, Capital Outlay on Soil and Water Conservation | | | |
| | | 4403, Capital Outlay on Animal Husbandry | | | |
| | | 4406, Capital Outlay on Forestry and Wild Life | | | |
| | | 4515, Capital Outlay on Other Rural Development Programmes | | | |
| | | 4711, Capital Outlay on Flood Control Projects | | | |
| | | 5054, Capital Outlay on Roads and Bridges | | | |
| | | 6217, Loans for Urban Development | | | |
| | | 6250, Loans for Other Social Services | | | |
| | | | 1,39,82,18,000 | ... | 1,39,82,18,000 |
| O-79 | District Plan-Yavatmal | | | | |
| | | 4055, Capital Outlay on Police | | | |
| | | 4059, Capital Outlay on Public Works | | | |
| | | 4210, Capital Outlay on Medical and Public Health | | | |
| | | 4216, Capital Outlay on Housing | | | |
| | | 4235, Capital Outlay on Social Security and Welfare | | | |
| | | 4250, Capital Outlay on Other Social Services | | | |
| | | 4402, Capital Outlay on Soil and Water Conservation | | | |
| | | 4403, Capital Outlay on Animal Husbandry | | | |
| | | 4405, Capital Outlay on Fisheries | | | |
| | | 4406, Capital Outlay on Forestry and Wild Life | | | |
| | | 4515, Capital Outlay on Other Rural Development Programmes | | | |
| | | 4702, Capital Outlay on Minor Irrigation | | | |
| | | 4711, Capital Outlay on Flood Control Projects | | | |
| | | 5054, Capital Outlay on Roads and Bridges | | | |
| | | 6217, Loans for Urban Development | | | |
| | | 6250, Loans for Other Social Services | | | |
| | | | 1,23,15,19,000 | ... | 1,23,15,19,000 |
| O-81 | District Plan-Buldhana | | | | |
| | | 4055, Capital Outlay on Police | | | |
| | | 4059, Capital Outlay on Public Works | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|------------------------------|--|---|---|--------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| | | 4210, 4216, 4235, 4250, 4402, 4403, 4405, 4406, 4515, 4702, 4711, 5054, 6250, 6851, | Capital Outlay on Medical and Public Health Capital Outlay on Housing Capital Outlay on Social Security and Welfare Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Animal Husbandry Capital Outlay on Fisheries Capital Outlay on Forestry and Wild Life Capital Outlay on Other Rural Development Programmes Capital Outlay on Minor Irrigation Capital Outlay on Flood Control Projects Capital Outlay on Roads and Bridges Loans for Other Social Services Loans for Village and Small Industries. | | |
| O-83 | District Plan-Washim | 4055, 4059, 4210, 4235, 4250, 4402, 4403, 4405, 4406, 4515, 4702, 4711, 5054, | Capital Outlay on Police Capital Outlay on Public Works Capital Outlay on Medical and Public Health Capital Outlay on Social Security and Welfare Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Animal Husbandry Capital Outlay on Fisheries Capital Outlay on Forestry and Wild Life Capital Outlay on Other Rural Development Programmes Capital Outlay on Minor Irrigation Capital Outlay on Flood Control Projects Capital Outlay on Roads and Bridges | 61,97,26,000 ... | 61,97,26,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. |
|---|----------------------------------|--|---|---|-------------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund (4) Rs. | |
| | | Loans for Urban Development | | | |
| | | Loans for Other Social Services | | | |
| | | Loans for Village and Small Industries. | | | |
| O-85 | District Plan-Palghar | Capital Outlay on Police | 76,42,30,000 | ... | 76,42,30,000 |
| | | Capital Outlay on Public Works | | | |
| | | Capital Outlay on Medical and Public Health | | | |
| | | Capital Outlay on Social Security and Welfare | | | |
| | | Capital Outlay on Soil and Water Conservation | | | |
| | | Capital Outlay on Animal Husbandry | | | |
| | | Capital Outlay on Fisheries | | | |
| | | Capital Outlay on Forestry and Wild Life | | | |
| | | Capital Outlay on Other Rural Development Programmes | | | |
| | | Capital Outlay on Minor Irrigation | | | |
| | | Capital Outlay on Roads and Bridges | | | |
| | | Loans for Other Social Services | | | |
| | | | 1,12,27,11,53,000 | ... | 1,12,27,11,53,000 |
| | | Total-Planning Department | | | |
| | | Parliamentary Affairs Department | | | |
| P-3 | Loans to Government Servants etc | Loans to Government Servants etc | 36,00,000 | ... | 36,00,000 |
| | | Total-Parliamentary Affairs Department | 36,00,000 | ... | 36,00,000 |
| | | Housing Department | | | |
| Q-6 | Loans to Government Servants etc | Loans to Government Servants etc | 3,46,00,000 | ... | 3,46,00,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - (4) | | Total |
|---|---|--|---|--|-----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund Rs. | |
| | | Total-Housing Department | 3,46,00,000 | ... | 3,46,00,000 |
| | | Public Health Department | | | |
| R-3 | Capital Outlay on Medical and Public Health | 4210, 6003, | 8,76,80,000 | 1,000 | 8,76,81,000 |
| R-4 | Loans to Government Servants etc | 7610, | 76,91,70,000 | ... | 76,91,70,000 |
| | | Total-Public Health Department | 85,68,50,000 | 1,000 | 85,68,51,000 |
| | | Medical Education and Drugs Department | | | |
| S-4 | Capital Outlay on Medical and Public Health | 4210, | 14,05,77,05,000 | ... | 14,05,77,05,000 |
| S-5 | Loans to Government Servants etc | 7610, | 10,00,11,000 | ... | 10,00,11,000 |
| | | Total-Medical Education and Drugs Department | 14,15,77,16,000 | ... | 14,15,77,16,000 |
| | | Tribal Development Department | | | |
| T-6 | Capital Expenditure on Tribal Areas Development Sub Plan. | 4059, | 26,33,53,65,000 | ... | 26,33,53,65,000 |
| | | 4202, 4225, | | | |
| | | 4250, 4402, | | | |
| | | Capital Outlay on Education, Sports, Art and Culture | | | |
| | | Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities | | | |
| | | Capital Outlay on Other Social Services | | | |
| | | Capital Outlay on Soil and Water Conservation | | | |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|---|---|--|-------------------------------------|-----------------|
| | | | Voted by the Legislative Assembly (4) | Charged on the Consolidated Fund | |
| | | | Rs. | Rs. | Rs. |
| | | 4406, 4425, 4701, 4702, 5054, | Capital Outlay on Forestry and Wild Life Capital Outlay on Co-operation Capital Outlay on Medium Irrigation Capital Outlay on Minor Irrigation Capital Outlay on Roads and Bridges | | |
| T-8 | Loans to Government Servants etc | 7610, | Loans to Government Servants etc | 17,31,10,000 | 17,31,10,000 |
| T-10 | District Schemes | 4225, | Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities | 3,62,95,06,000 | 3,62,95,06,000 |
| T-11 | Loans for Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | 6225, | Loans for Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. | 24,50,000 | 24,50,000 |
| | | | Total-Tribal Development Department | 30,14,04,31,000 | 30,14,04,31,000 |
| | | | Environment and Climate Change Department | | |
| U-5 | Loans to Government Servants etc | 7610, | Loans to Government Servants etc | 1,65,31,000 | 1,65,31,000 |
| | | | Total-Environment and Climate Change Department | 1,65,31,000 | 1,65,31,000 |
| | | | CO-OPERATION, MARKETING AND TEXTILES DEPARTMENT | | |
| V-3 | Capital Expenditure on Social Services | 4425, 4435, 4851, 5475, | Capital Outlay on Co-operation Capital Outlay on Other Agricultural Programmes Capital Outlay on Village and Small Industries. Capital Outlay on Other General Economic Services | 3,74,12,27,000 | 3,74,12,27,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total Rs. | |
|---|--|------------------------|---|--|--------------|----------------|
| | | | Voted by the Legislative Assembly Rs. | Charged on the Consolidated Fund Rs. | | |
| Y-6 | Capital Expenditure on Economic and Social Services | 4215, | Capital Outlay on Water Supply and Sanitation | 35,91,32,000 | 5,00,000 | 35,96,32,000 |
| | | 4402, | Capital Outlay on Soil and Water Conservation | | | |
| | | 4702, | Capital Outlay on Minor Irrigation | | | |
| | | 6215, | Loans for Water Supply and Sanitation | | | |
| Y-7 | Loans to Government Servants etc | 7610, | Loans to Government Servants etc | 6,30,60,000 | ... | 6,30,60,000 |
| | | | Total-Water Supply and Sanitation Department. | 42,21,92,000 | 5,00,000 | 42,26,92,000 |
| | | | Skills, Employment, Entrepreneurship And Innovation Department | | | |
| ZA-3 | Loans to Government Servants etc | 7610, | Loans to Government Servants etc | 26,82,50,000 | ... | 26,82,50,000 |
| | | | Total-Skills, Employment, Entrepreneurship And Innovation Department | 26,82,50,000 | ... | 26,82,50,000 |
| | | | Maharashtra Legislature Secretariat | | | |
| ZC-3 | Loans to Government Servants etc. | 4216, | Capital Outlay on Housing | 3,53,61,03,000 | ... | 3,53,61,03,000 |
| | | 7610, | Loans to Government Servants etc | | | |
| | | | Total-Maharashtra Legislature Secretariat | 3,53,61,03,000 | ... | 3,53,61,03,000 |
| | | | Tourism and Cultural Affairs Department | | | |
| ZD-5 | Capital Outlay on Education, Sports, Art and Culture | 4202, | Capital Outlay on Education, Sports, Art and Culture | 46,01,34,000 | ... | 46,01,34,000 |
| ZD-6 | Loans to Government Servants etc | 7610, | Loans to Government Servants etc | 1,58,00,000 | ... | 1,58,00,000 |

THE SCHEDULE
(See sections 2 and 3)

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|--|--|--------------------------------------|--|--------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund (4) | |
| | | | Rs. | Rs. | Rs. |
| | | Total-Tourism and Cultural Affairs Department | 47,59,34,000 | ... | 47,59,34,000 |
| | | Minorities Development Department | | | |
| ZE-2 | Capital Outlay on Social Security and Welfare | Capital Outlay on Social Security and Welfare | 25,50,00,000 | ... | 25,50,00,000 |
| ZE-3 | Loans to Government Servants etc | Loans to Government Servants etc | 1,13,10,000 | ... | 1,13,10,000 |
| | | Total-Minorities Development Department | 26,63,10,000 | ... | 26,63,10,000 |
| | | Marathi Language Department | | | |
| ZF-4 | Capital Outlay on Public Works | Capital Outlay on Public Works | 39,43,00,000 | ... | 39,43,00,000 |
| ZF-5 | Loans to Government Servants etc | Loans to Government Servants etc | 2,26,01,000 | ... | 2,26,01,000 |
| | | Total-Marathi Language Department | 41,69,01,000 | ... | 41,69,01,000 |
| | | Other Backward Bahujan Welfare Department | | | |
| ZG-4 | Capital Outlay on Welfare of Scheduled Castes,Scheduled Tribes,Other Backward Classes and Minorities | Capital Outlay on Welfare of Scheduled Castes,Scheduled Tribes,Other Backward Classes and Minorities | 25,13,01,000 | ... | 25,13,01,000 |
| ZG-5 | Loans for Housing | Loans for Housing | 1,47,01,000 | ... | 1,47,01,000 |
| | | Total-Other Backward Bahujan Welfare Department | 26,60,02,000 | ... | 26,60,02,000 |

| No. of Grant or other Appropriation (1) | Services and Purposes (2) | Head of Account (3) | Sums not exceeding - | | Total |
|---|---|--|---|-------------------------------------|--------------------|
| | | | Voted by the Legislative Assembly (4) | Charged on the Consolidated Fund | |
| | | | Rs. | Rs. | Rs. |
| Soil and Water Conservation Department | | | | | |
| ZH-5 | Capital Expenditure on Irrigation | 4402, 4702, | 43,80,47,03,000 | ... | 43,80,47,03,000 |
| ZH-6 | Internal Debt of the State Government | 6003, | ... | 1,000 | 1,000 |
| ZH-7 | Loans to Government Servants etc | 7610, | 5,90,50,000 | ... | 5,90,50,000 |
| | | | 43,86,37,53,000 | 1,000 | 43,86,37,54,000 |
| Persons with Disabilities Welfare Department | | | | | |
| ZI-4 | Capital Outlay on Social Security and Welfare | 4235, | 15,00,00,000 | ... | 15,00,00,000 |
| ZI-5 | Loans to Government Servants etc | 7610, | 3,02,91,000 | ... | 3,02,91,000 |
| | | | 18,02,91,000 | ... | 18,02,91,000 |
| | | Total-B-Expenditure on Capital Account | 10,58,63,60,39,000 | 5,72,18,79,62,000 | 16,30,82,40,01,000 |
| | | Grand Total | 57,25,77,25,67,000 | 12,00,90,26,89,000 | 69,26,67,52,56,000 |

STATEMENT OF OBJECTS AND REASONS.

Article 204(1) of the Constitution of India requires that as soon as may be after the grants have been made by the Assembly, there shall be introduced a Bill to provide for the appropriation from and out of the Consolidated Fund of the State of all moneys required to meet,—

(a) the grants so made by the Assembly; and

(b) the expenditure charged on the Consolidated Fund of the State but not exceeding in any case the amount shown in the statement previously laid before the Legislature.

The Bill accordingly specifies the gross amounts required to meet the grants made by the Assembly and the expenditure charged on the Consolidated Fund of the State for the Financial Year 2024-2025, inclusive of the sums specified in column (4) of the Schedule to the Maharashtra Appropriation (Vote on Account) Act, 2024 (Mah. XXIV of 2024).

The amounts are shown below :—

| | Rs. |
|-----------------------------|--------------------|
| (a) Revenue Expenditure . . | 52,95,85,12,55,000 |
| (b) Capital Expenditure . . | 16,30,82,40,01,000 |
| Total . . | 69,26,67,52,56,000 |

Mumbai,
Dated the 5th July 2024.

AJIT PAWAR,
Deputy Chief Minister.